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കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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		1192 മിഥുനം 27 27th Mithunam 1192		
		1939 ആഷാഢം 20 20th Ashadha 1939		

## PART III

### Stores Purchase

#### Agriculture Development and Farmers' Welfare Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ-267/2017.

2017 ജൂൺ 19.

2017-18 സാമ്പത്തിക വർഷത്തിൽ മാവേലിക്കര ജില്ലാ കൃഷിത്തോട്ടത്തിലെ വിവിധ കാർഷിക വൃത്തികൾക്കായി 10000 ക്യൂബിക് അടി പച്ചച്ചാണകം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ നിന്നും മത്സര സ്വഭാവമുള്ള മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 3,00,000.

നിബന്ധനകൾ

- ഒരു ക്യൂബിക് അടി പച്ചച്ചാണകത്തിന്റെ നിരക്കായിരിക്കണം ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
- വിതരണം ചെയ്യുന്ന പച്ചച്ചാണകം നല്ലതും കലർപ്പില്ലാത്തതുമായിരിക്കണം.
- ദർഘാസുകൾ സുപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ 2017 ജൂലൈ 21 വെള്ളിയാഴ്ച 11 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതും

അന്നേ ദിവസം 11.30-ന് അപ്പോൾ ഹാജരായ ടെണ്ടർ ദായകരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും കുറഞ്ഞ നിരക്കിലുള്ള ദർഘാസ് യുക്തമെന്ന് കണ്ടാൽ അംഗീകരിക്കുന്നതുമാണ്.

- ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് മുകളിലായി ടെണ്ടർ നമ്പർ എ-267/2017 തീയതി, 21-7-2017 പച്ചച്ചാണകം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് വ്യക്തമായി രേഖപ്പെടുത്തിയിരിക്കണം.
- 2017 ജൂൺ 30 മുതൽ ടെണ്ടർ ഫോറത്തിന്റെ വിതരണം ആരംഭിക്കുകയും 2017 ജൂലൈ 21 വെള്ളിയാഴ്ച രാവിലെ 10.30 മണിയോടുകൂടി അവസാനിക്കുന്നതുമായിരിക്കും. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല.
- ടെണ്ടറിനോടൊപ്പം 3,000 നിരതദ്രവ്യം ക്രോസ്സ് ചെയ്ത ഡിമാന്റ് ഡ്രാഫ്റ്റായി സുപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ എസ്. ബി. ഐ. കൊച്ചാലുമുക്ക് ശാഖയിൽ നിന്നും മാറത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്.

- 7. ടെണ്ടറിനോടൊപ്പം ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രവൃത്തി സംബന്ധമായ സമ്മതപത്രം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
- 8. ടെണ്ടർ അംഗീകരിച്ചുവെന്ന് അറിയിപ്പ് ലഭിച്ചാൽ ആവശ്യാനുസരണം പച്ചച്ചാണകം വിതരണം ചെയ്യുന്നതിന് കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 9. വിതരണം ചെയ്യുന്ന പച്ചച്ചാണകത്തിന്റെ തൂക്കം ബോധ്യപ്പെടുത്തുവാൻ കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 10. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണത്താൽ അവധി പ്രഖ്യാപിച്ചാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ തുറക്കുന്നതാണ്.
- 11. കരാറുകാരിൽ നിന്നും അതാത് കാലങ്ങളിൽ നിലവിലുള്ള നിരക്ക് ആദായനികുതിയായി ഈടാക്കുന്നതാണ്.
- 12. വ്യവസ്ഥകൾക്ക് വിരുദ്ധമായി കരാറുകാരൻ പ്രവർത്തിക്കുകയോ നിശ്ചിത സമയപരിധിക്കുള്ളിൽ പച്ചച്ചാണകം വിതരണം ചെയ്യാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം ടെണ്ടർ നടപടികൾ റദ്ദാക്കുന്നതിനുള്ള അധികാരം സൂപ്രണ്ടിന് ഉണ്ടായിരിക്കുന്നതാണ്. മാത്രമല്ല, ആയത് മൂലമുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും പൂർണ്ണ ഉത്തരവാദിത്വം കരാറുകാരന് മാത്രമായിരിക്കും. ടി നഷ്ടം റവന്യൂ റിക്കവറി അടക്കമുള്ള നിയമാനുസൃത മാർഗ്ഗത്തിലൂടെ ഈടാക്കുന്നതാണ്.
- 13. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാക്കാവുന്നതാണ്. (ഫോൺ 0479-2357690)

(2)

നമ്പർ എ-274/2017.

2017 ജൂൺ 20.

2017-18 സാമ്പത്തിക വർഷത്തിൽ മാവേലിക്കര ജില്ലാ കൃഷിത്തൊട്ടത്തിലെ വിവിധ കാർഷിക വൃത്തികൾക്കായി 30000 കിലോഗ്രാം ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും മത്സര സ്വഭാവമുള്ള മുദ്രപച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,00,000.

നിബന്ധനകൾ

- 1. ഒരു കിലോഗ്രാം ചകിരിച്ചോറ് കമ്പോസ്റ്റിന്റെ നിരക്കായിരിക്കണം ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
- 2. വിതരണം ചെയ്യുന്ന ചകിരിച്ചോറ് കമ്പോസ്റ്റ് ഗുണമേന്മ ഉള്ളതായിരിക്കണം.
- 3. ദർഘാസുകൾ സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തൊട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ 2017 ജൂലൈ 21 വെള്ളിയാഴ്ച 3 മണിയ്ക്ക് മുമ്പായി ലഭിക്കേണ്ടതും അന്നേ ദിവസം 3.30-ന് അപ്പോൾ ഹാജരായ ടെണ്ടർ ദായകരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും കുറഞ്ഞ നിരക്കിലുള്ള ദർഘാസു യുക്തമെന്ന് കണ്ടാൽ അംഗീകരിക്കുന്നതുമാണ്.

- 4. ദർഘാസു സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് മുകളിലായി ടെണ്ടർ നമ്പർ എ-274/2017 തീയതി, 21-7-2017 ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് വ്യക്തമായി രേഖപ്പെടുത്തിയിരിക്കണം.
- 5. 2017 ജൂൺ 30 മുതൽ ടെണ്ടർ ഫോറത്തിന്റെ വിതരണം ആരംഭിക്കുകയും 2017 ജൂലൈ 21 വെള്ളിയാഴ്ച ഉച്ചയ്ക്ക് 2 മണിയോടുകൂടി അവസാനിക്കുന്നതുമായിരിക്കും. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല.
- 6. ടെണ്ടറിനോടൊപ്പം ` 2,000 നിരതദ്രവ്യം ക്രോസ്സ് ചെയ്ത ഡിമാന്റ് ഡ്രാഫ്റ്റായി സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തൊട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ എസ്. ബി. ഐ. കൊച്ചാലുമുക്ക് ശാഖയിൽ നിന്നും മാറത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്.
- 7. ടെണ്ടറിനോടൊപ്പം ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രവൃത്തി സംബന്ധമായ സമ്മതപത്രം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
- 8. ടെണ്ടർ അംഗീകരിച്ചുവെന്ന് അറിയിപ്പ് ലഭിച്ചാൽ ആവശ്യാനുസരണം ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യുന്നതിന് കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 9. വിതരണം ചെയ്യുന്ന ചകിരിച്ചോറ് കമ്പോസ്റ്റിന്റെ തൂക്കം ബോധ്യപ്പെടുത്തുവാൻ കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 10. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണത്താൽ അവധി പ്രഖ്യാപിച്ചാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ തുറക്കുന്നതാണ്.
- 11. കരാറുകാരിൽ നിന്നും അതാത് കാലങ്ങളിൽ നിലവിലുള്ള നിരക്ക് ആദായ നികുതിയായി ഈടാക്കുന്നതാണ്.
- 12. വ്യവസ്ഥകൾക്ക് വിരുദ്ധമായി കരാറുകാരൻ പ്രവർത്തിക്കുകയോ നിശ്ചിത സമയപരിധിക്കുള്ളിൽ ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം ടെണ്ടർ നടപടികൾ റദ്ദാക്കുന്നതിനുള്ള അധികാരം സൂപ്രണ്ടിന് ഉണ്ടായിരിക്കുന്നതാണ്. മാത്രമല്ല, ആയത് മൂലമുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും പൂർണ്ണ ഉത്തരവാദിത്വം കരാറുകാരന് മാത്രമായിരിക്കും. ടി നഷ്ടം റവന്യൂ റിക്കവറി അടക്കമുള്ള നിയമാനുസൃത മാർഗ്ഗത്തിലൂടെ ഈടാക്കുന്നതാണ്.
- 13. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാക്കാവുന്നതാണ്. (ഫോൺ 0479-2357690)

ജില്ലാ കൃഷിത്തൊട്ടം,  
മാവേലിക്കര.

(ഒപ്പ്)  
സൂപ്രണ്ട്.

ടെണ്ടർ നോട്ടീസ്

Animal Husbandry Department

നമ്പർ സി.എൻ.പി./24/17/1.

2017 മേയ് 31.

e-TENDER NOTICE

[No. 05/2017-18]

പരപ്പനങ്ങാടി കോക്കനട്ട് നഴ്സറിയിൽ 2017-18 വർഷത്തേക്ക് ആവശ്യമായ താഴെ പറയുന്ന സാധനങ്ങൾ നൽകുവാൻ താൽപര്യമുള്ള ടെണ്ടറുകാരിൽ നിന്നും മൽസര സ്വഭാവമുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

No. G3/1/4686/2017/AHD.

5th June 2017.

1. ഒന്നാംതരം ഉണങ്ങിയ ചാണകപ്പൊടി—50 ടൺ. (തുക ഒരു ടണ്ണിനാണ് രേഖപ്പെടുത്തേണ്ടത്).
2. ഗ്രോബാഗ് (40x24x24 സെ. മീ., 600 ഗേജ്, 150 മൈക്രോൺ)—20000 എണ്ണം. (ഒരു ഗ്രോബാഗിനുള്ള വിലയാണ് രേഖപ്പെടുത്തേണ്ടത്).

Competitive e-tenders are invited from the manufacturers under "Two Bid system" (Technical and Financial Bid) for the purchase of 2250000 numbers of Full Arm Disposable Gloves for the use of Animal Husbandry Department under Cross Breeding Programme for the year 2017-18.

First Cover (Cover A - Technical) will have the following enclosures

ടെണ്ടർ ജൂലൈ മാസം 15-ാം തീയതി പകൽ 11 മണി വരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ ഫോറം ജൂലൈ മാസം 14-ന് വൈകുന്നേരം 3 മണിവരെ കോക്കനട്ട് നഴ്സറി ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില ` 400 + 5% വാറ്റ് ആണ്. ടെണ്ടർ ഫോറത്തിനൊപ്പം നിരതദ്രവ്യമായ ` 4,000 അല്ലെങ്കിൽ എസ്. ബി. ഐ. പരപ്പനങ്ങാടി ശാഖയിൽ മാറാവുന്ന സീനിയർ കൃഷി ഓഫീസറുടെ പേരിലുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകരിക്കും. ടെണ്ടർ ഫോറം സിൽ ചെയ്ത് കവറിനു പുറത്ത് ടെണ്ടറിന്റെ വിവരം പ്രത്യേകം പ്രത്യേകം എഴുതേണ്ടതും ഓരോന്നിനും പ്രത്യേകം പ്രത്യേകം ടെണ്ടർ നൽകേണ്ടതുമാണ്. ടെണ്ടർ ജൂലൈ മാസം 15-ാം തീയതി വൈകുന്നേരം 3 മണിക്ക് സന്നിഹിതരായിട്ടുള്ള ടെണ്ടറുകാരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും ടെണ്ടറിൽ ഏറ്റവും കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയ ടെണ്ടറുകാരന്റെ പേരിൽ ടെണ്ടർ താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും മലപ്പുറം ജില്ലാ പഞ്ചായത്ത് ഭരണ സമിതിയുടെ അംഗീകാരത്തിന് വിധേയമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും. ടെണ്ടർ അംഗീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള പരിപൂർണ്ണാധികാരം മലപ്പുറം ജില്ലാ പഞ്ചായത്ത് ഭരണ സമിതിയിൽ നിക്ഷിപ്തമായിരിക്കും.

1. Attested copy of the Manufacturing license.
2. Attested copy of Sale Tax clearance certificate.
3. Copy of the ISO certification, if any.
4. Attested copy of test report from a Government accredited testing agency to prove the quality of material used.
5. Market standing certificate of the firm for the quoted items for a minimum period of 3 years from the competent authority.
6. An affidavit in stamp paper worth ` 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the Firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State.
7. Latest Annual Accounts of statement audited by a Chartered Accountant.
8. Bank details.

ടെണ്ടർ അംഗീകരിച്ചതായി അറിയിപ്പ് കിട്ടിയാൽ ആയത് ടെണ്ടറുകാരനെ രേഖാമൂലം അറിയിക്കുന്നതും അറിയിപ്പ് കിട്ടിയാൽ സീനിയർ കൃഷി ഓഫീസറുടെ നിർദ്ദേശാനുസരണം സാധനം തുക്കി ഉറപ്പ് വരുത്തിയതിനുശേഷം സാധനം നൽകേണ്ടതുമാണ്. ഗുണനിലവാരം കുറഞ്ഞ സാധനങ്ങൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾക്ക് കോക്കനട്ട് നഴ്സറി ഓഫീസിൽ ഓഫീസ് സമയങ്ങളിൽ അന്വേഷിച്ചാൽ മതിയാവും. ഗ്രോബാഗിന്റെ പുറംവശം വെള്ളയും ഉൾവശം കറുപ്പ് നിറവുമായിരിക്കണം. ഗ്രോബാഗിനുപുറത്ത് 'കാർഷിക വികസന കർഷക ക്ഷേമ വകുപ്പ്, പച്ചക്കറി വികസന പദ്ധതി, കോക്കനട്ട് നഴ്സറി, പരപ്പനങ്ങാടി, മലപ്പുറം ജില്ല' എന്ന് പ്രിന്റ് ചെയ്തിരിക്കണം. മറ്റെല്ലാ സർക്കാർ നിയമങ്ങളും ഈ ടെണ്ടറിനും ബാധകമാണ്. പ്രസ്തുത ടെണ്ടർ ദിവസം അവധിയായി പ്രഖ്യാപിച്ചാൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ നടത്തുന്നതുമാണ്.

Second Cover (Cover B - Financial) will have the following enclosures

കോക്കനട്ട് നഴ്സറി, പരപ്പനങ്ങാടി. (ഒപ്പ്) സീനിയർ കൃഷി ഓഫീസർ.

1. Rates should be quoted as basic price, rate of tax and total amount.
2. Tender form duly signed by the authorised signatory.
3. Preliminary agreement in Kerala Stamp Paper worth ` 200.
4. EMD (As specified in the e-Tender).

Technical and Financial Bids will be opened as per the schedule given below. Financial bid of those tenderers who satisfy the above conditions in Technical bid will only be opened. Details of items to be supplied can be had from Animal Husbandry Department website [www.ahd.kerala.gov.in](http://www.ahd.kerala.gov.in). Intending tenderers may log on to the e-procurement website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). Late tenders will not be considered under any circumstances. Apart from the online submission, hard copies of Affidavit, Tender agreement duly filled in should be sent to this office in sealed cover, addressing the Director of Animal Husbandry, Vikas Bhavan, Thiruvananthapuram. The cover should be superscribed as "Attention G3 Section-Documents for tender No. 05/2017-18".

**Schedule of Online Submission and opening of Tender—05/2017-18**

Document download/Sale start date and time—7-6-2017, 6 p. m.

Bid submission start date and time—7-6-2017, 6 p. m.

Document download/Sale end date—7-7-2017, 5 p. m.

Bid submission end date—7-7-2017, 6 p. m.

Date and time of opening Technical Bid—12-7-2017, 11 a. m.

Date of publishing list of tenderers eligible for opening their Financial Bid will be notified after completion of Technical evaluation.

Date up to which the rates are to be firm for acceptance—31-3-2018.

Price of tender form :

Original—` 6,800 + VAT @ 5%.

(` 6,800 + ` 340 = ` 7,140).

Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan P. O. Box No. 5403, Thiruvananthapuram-695 033.

**Details of Articles to be supplied**

Full Arm Disposable Gloves—2250000 Numbers

- Made of low density polyethylene.
- Thickness of the material should be minimum 15 microns, but not exceeding 20 microns.
- Edges should be smooth.

Sample of Gloves (25 numbers), should be submitted separately to this office on or before the bid submission end date (7-7-2017).

**SPECIAL CONDITIONS**

1. The rates quoted should be inclusive of all taxes.
2. All offers should be from ready stock in the original packing of the manufacturer.
3. Preference will be given to tenderers with ISO certification.
4. Firms blacklisted in Kerala State or other States cannot participate in the tender.
5. The Security Deposit furnished will be released only after satisfactory completion of the contract.
6. The rates should be for delivery F.O.R. at the destinations ie., Three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikode.
7. Ex-go down rates and F.O.R. station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
8. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala".
9. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
10. The successful tenderers should complete all the supplies within the stipulated time stated in the supply orders. No extension of delivery period will be granted.
11. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
12. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
13. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
14. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit.
15. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
16. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or Notary.
17. If the date of schedule for opening of tender is declared as holiday (local or general), tenders will be opened on the next working day, at the same time.
18. The items are to be supplied to three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikode.



- 19. Successful tenderers should produce original documents/notary attested copy, specified in Technical bid for verification, when intimated.
- 20. Samples should be furnished along with the tender (Minimum 25 Nos. with packing) before bid submission end date.
- 21. The Director of Animal Husbandry reserves the right to delete or waive any of the above Special Conditions.

Office of the Director of  
Animal Husbandry,  
Vikas Bhavan,  
Thiruvananthapuram.

(Sd.)  
Director of  
Animal Husbandry.

**Collegiate Education Department**

ലഘു ദർഘാസ് പരസ്യം

[1/2017-18/പ്ലാൻ]

നമ്പർ ബി2-907/2015/ജി.സി.കെ. 2017 ജൂൺ 19.

2017-18 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സ്പോർട്സ് ഉപകരണങ്ങൾ 2,08,000-ൽ അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യാനുള്ള സാധനങ്ങളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സ്പോർട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2017-18” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 28-7-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടെയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകളുടെ അവസാന വിൽപ്പന 28-7-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില 500+5% (വാറ്റ്) ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോമുകൾ ആവശ്യമെങ്കിൽ 200+5% (വാറ്റ്) നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവുമായി (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത്) കുറഞ്ഞത് 2,080 ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

[No. 1/2017-18/Plan]

No. B2-907/2015/GCK. 9th June 2017.

Sealed competitive tenders are invited for the supply of Sports Equipments to Physical Education Department. The list of items to be supplied available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

The envelop containing the tender should bear the superscription “Purchase of Sports Equipments to Physical Education Department” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 28-7-2017 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 28-7-2017 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of 500 + 5% (VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 10 a.m. to 1 p. m. Sale of tender forms will be closed on 28-7-2017 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque, Postage Stamps. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at 200 + 5% (VAT) per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of 2,080. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration

issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College office on all working days.

Government College,  
Kariavattom,  
Thiruvananthapuram-695 581.

(Sd.)  
Principal. (i/c)

**Forest Department**

ദർഘാസ് പരസ്യം

നമ്പർ ബി-566/2017(A).

2017 ജൂൺ 1.

കാലടി പ്രകൃതി പഠനകേന്ദ്രം ഡിവിഷൻ കീഴിലുള്ള കപ്രിക്കാട് അഭയാരണ്യത്തിൽ പാർപ്പിച്ചിട്ടുള്ള 6 ആനകൾക്ക് 2017-18 വർഷത്തേക്ക് താഴെ പട്ടികയിൽ വിവരിക്കുന്ന ഭക്ഷ്യ വസ്തുക്കൾ എത്തിച്ചുകൊടുക്കുന്നതിന് പ്രകൃതി പഠനകേന്ദ്രം അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ ഓൺലൈൻ ദർഘാസ് ക്ഷണിക്കുന്നു. ഈ പരസ്യത്തോടൊപ്പം ഉള്ളടക്കം ചെയ്തിരിക്കുന്ന പട്ടികകളിൽ പറയുന്ന നല്ല നിലവാരമുള്ളതും ഭക്ഷ്യയോഗ്യവുമായ ഭക്ഷ്യവസ്തുക്കൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്ന നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണവില എന്നിവ ഇന്റർനെറ്റ് ഓൺലൈനിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതുമാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ച് സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല.

**പട്ടിക-1-ആന-സൂനിത**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ്
(1)	(2)	(3)	(4)
1	അരി	1 kg	274 kg
2	റാഗി	1 kg	274 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	500 gm	137 kg
4	ചെറുപയർ	1 kg	274 kg

(1)	(2)	(3)	(4)
5	ശർക്കര	200 gm	55 kg
6	ഉപ്പ്	100 gm	28 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	150 gm	41 kg
8	ഫോഡർ ഗ്രാസ്	135 kg	36990 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	15 kg	4110 kg
11	മഞ്ഞൾപൊടി	20 gm	5.48 kg
12	തണ്ണിമത്തൻ (180 ദിവസം-വേനൽക്കാലം)	15 kg	2700 kg

**പട്ടിക-2-ആന-പാർവതി**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ്
(1-7-2017 to 31-3-2018)			
1	അരി	3 kg	822 kg
2	റാഗി	2 kg	548 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	500 gm	137 kg
4	ചെറുപയർ	1 kg	274 kg
5	ശർക്കര	150 gm	41 kg
6	ഉപ്പ്	100 gm	28 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	150 gm	41 kg
8	ഫോഡർ ഗ്രാസ്	135 kg	36990 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	10 kg	2740 kg
11	മഞ്ഞൾപൊടി	10 gm	2.74 kg
12	തണ്ണിമത്തൻ (180 ദിവസം-വേനൽക്കാലം)	15 kg	2700 kg

**പട്ടിക-3-ആന-നീലകണ്ഠൻ**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ്
(1-7-2017 to 31-3-2018)			
1	അരി	4 kg	1096 kg
2	റാഗി	2 kg	548 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	1 kg	274 kg
4	ചെറുപയർ	1 kg	274 kg
5	ശർക്കര	250 gm	69 kg
6	ഉപ്പ്	150 gm	41 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	200 gm	55 kg
8	ഫോഡർ ഗ്രാസ്	160 kg	43840 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	15 kg	4110 kg
11	മഞ്ഞൾപൊടി	20 gm	5.48 kg
12	തണ്ണിമത്തൻ (180 ദിവസം-വേനൽക്കാലം)	20 kg	3600 kg

**പട്ടിക-4-ആന-ഹരിപ്രസാദ്**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ് (1-7-2017 to 31-3-2018)
1	അരി	4 kg	1096 kg
2	റാഗി	3 kg	822 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	1 kg	274 kg
4	ചെറുപയർ	1 kg	274 kg
5	ശർക്കര	250 gm	69 kg
6	ഉപ്പ്	150 gm	41 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	200 gm	55 kg
8	ഫോഡർ ഗ്രാസ്	160 kg	43840 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	15 kg	4110 kg
11	മഞ്ഞൾപൊടി	20 gm	5.48 kg
12	തണ്ണിമത്തൻ (180 ദിവസം-വേനൽക്കാലം)	20 kg	3600 kg

**പട്ടിക-5-ആന-ആശ**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ് (1-7-2017 to 31-3-2018)
1	അരി	3 kg	822 kg
2	റാഗി	2 kg	548 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	500 gm	137 kg
4	ചെറുപയർ	1 kg	274 kg
5	ശർക്കര	200 gm	55 kg
6	ഉപ്പ്	100 gm	28 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	150 gm	41 kg
8	ഫോഡർ ഗ്രാസ്	135 kg	36990 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	10 kg	2740 kg
11	മഞ്ഞൾപൊടി	15 gm	4.11 kg
12	തണ്ണിമത്തൻ (180 ദിവസം വേനൽക്കാലം)	15 kg	2700 kg

**പട്ടിക-6-ആന-അഞ്ജന**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ് (1-7-2017 to 31-3-2018)
(1)	(2)	(3)	(4)
1	അരി	3 kg	822 kg
2	റാഗി	2 kg	548 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	500 gm	137 kg
4	ചെറുപയർ	1 kg	274 kg
5	ശർക്കര	150 kg	41 kg

(1)	(2)	(3)	(4)
6	ഉപ്പ്	100 gm	27 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	150 gm	41 kg
8	ഫോഡർ ഗ്രാസ്	135 kg	36990 kg
9	ട്രീ ഫോഡർ	100 kg	27400 kg
10	കരിമ്പ്	10 kg	2740 kg
11	മഞ്ഞൾപൊടി	15 gm	4.11 kg
12	തണ്ണിമത്തൻ (180 ദിവസം-വേനൽക്കാലം)	15 kg	2700 kg

**അഭയാരണ്യത്തിലെ 6 ആനകൾക്കുംകൂടി നൽകേണ്ട ഭക്ഷണത്തിന്റെ ആകെ അളവ്**

ക്രമ നമ്പർ	ഇനവിവരം	ഒരു ദിവസ	ഒരു വർഷ
		ത്തേക്കുള്ള ഉദ്ദേശ അളവ്	ത്തേക്കുള്ള ഉദ്ദേശ അളവ് (1-7-2017 to 31-3-2018)
1	അരി	17 kg	4658 kg
2	റാഗി	11 kg	3014 kg
3	മുതിര (ഹോഴ്സ് ഗ്രാം)	7 kg	1918 kg
4	ചെറുപയർ	4 kg	1096 kg
5	ശർക്കര	700 gm	192 kg
6	ഉപ്പ്	700 gm	192 kg
7	മിനറൽ മിക്സ്ചർ-അഗ്രിമിൻ	700 gm	192 kg
8	ഫോഡർ ഗ്രാസ്	650 kg	178100 kg
9	ട്രീ ഫോഡർ	60 kg	16440 kg
10	കരിമ്പ്	650 kg	178100 kg
11	മഞ്ഞൾപൊടി	60 gm	16440 kg
12	തണ്ണിമത്തൻ (180 ദിവസം വേനൽക്കാലം)	30 kg	8220 kg

ആകെ അടങ്കൽ തുക—` 67,75,000  
 നിരതദ്രവ്യം—` 50,000  
 സെക്യൂരിറ്റി തുക—` 3,40,000  
 ദർഘാസ് ഫോറത്തിന്റെ വില—  
 ` 2,500+വാറ്റ് @ 5%-125 = ` 2,625  
 വിതരണം ചെയ്യേണ്ടുന്ന സമയം—എഗ്രിമെന്റ് തീയതി മുതൽ 31-3-2018 വരെ.

വിതരണം ചെയ്യേണ്ടുന്ന സ്ഥലം—അഭയാരണ്യം, കപ്രിക്കാട്.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതി—10-7-2017 മുതൽ.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—20-7-2017, വൈകിട്ട് 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-7-2017, വൈകിട്ട് 4 മണി.

മുകളിൽ പറഞ്ഞ പട്ടികയിൽ രേഖപ്പെടുത്തിയിരിക്കുന്നത് ഭക്ഷ്യവസ്തുക്കളുടെ ഉദ്ദേശ അളവുകളാണ്. അവ കൂട്ടുവാനോ കുറയ്ക്കുവാനോ അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ, കാലടി പ്രകൃതി പഠനകേന്ദ്രത്തിന് അധികാരമുണ്ടായിരിക്കും.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം 150-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ്, മറ്റ് പ്രമാണങ്ങൾ എന്നിവ ഓൺലൈനായി സമർപ്പിക്കേണ്ടതാണ്. സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുമ്പ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ഈ ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) വെബ്സൈറ്റിൽ നിന്നോ കാലടി പ്രകൃതി പഠനകേന്ദ്രം ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിൽ ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ ഉത്തരവാദിയായിരിക്കുന്നതല്ല.

No. B-566/2017/(A). *1st June 2017.*

Online tenders are invited from reputed Firms/ Suppliers for the supply of Food materials to 6 elephants housed at Abhayaranyam, Kaprikkad during 2017-18. The food materials should be of good quality, with good edibility. Tender documents and schedules are available in the website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). The Earnest Money Deposit and tender cost for the tender should be submitted through the internet online banking.

All bid/tender documents are to be submitted online only and in the designated online cover(s)/envelop(s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website. Tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

**Schedule 1 - Elephant - Sunitha**

Sl. No.	Items	Quantity/ day	Quantity for the year (1-7-2017 to 31-3-2018)
1	Rice	1 kg	274 kg
2	Ragi	1 kg	274 kg
3	Horse Gram	500 gm	137 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	200 gm	55 kg
6	Iodised Salt	100 gm	28 kg
7	Mineral Mixture (Agrimin)	150 gm	41 kg
8	Fodder Grass	135 kg	36990 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	15 kg	4110 kg
11	Turmeric Powder	20 gm	5.48 kg
12	Watermelon (180 days summer season only)	15 kg	2700 kg

**Schedule 2 - Elephant - Parvathy**

Sl. No.	Items	Quantity/ day	Quantity for the year (1-7-2017 to 31-3-2018)
1	Rice	3 kg	822 kg
2	Ragi	2 kg	548 kg
3	Horse Gram	500 gm	137 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	150 gm	41 kg
6	Iodised Salt	100 gm	28 kg
7	Mineral Mixture (Agrimin)	150 gm	41 kg
8	Fodder Grass	135 kg	36990 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	10 kg	2740 kg
11	Turmeric Powder	10 gm	2.74 kg
12	Watermelon (180 days summer season only)	15 kg	2700 kg

**Schedule 3 - Elephant - Neelakantan**

Sl. No.	Items	Quantity/ day	Quantity for the year (1-7-2017 to 31-3-2018)
1	Rice	4 kg	1096 kg
2	Ragi	2 kg	548 kg
3	Horse Gram	1 kg	274 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	250 gm	69 kg
6	Iodised Salt	150 gm	41 kg
7	Mineral Mixture (Agrimin)	200 gm	55 kg
8	Fodder Grass	160 kg	43840 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	15 kg	4110 kg
11	Turmeric Powder	20 gm	5.48 kg
12	Watermelon (180 days summer season only)	20 kg	3600 kg



**Schedule 4 - Elephant - Hariprasad**

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity/ day</i>	<i>Quantity for the year (1-7-2017 to 31-3-2018)</i>
1	Rice	4 kg	1096 kg
2	Ragi	3 kg	822 kg
3	Horse Gram	1 kg	274 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	250 gm	69 kg
6	Iodised Salt	150 gm	41 kg
7	Mineral Mixture (Agrimin)	200 gm	55 kg
8	Fodder Grass	160 kg	43840 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	15 kg	4110 kg
11	Turmeric Powder	20 gm	5.48 kg
12	Watermelon (180 days Summer season only)	20 kg	3600 kg

**Schedule 5 - Elephant - Asha**

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity/ day</i>	<i>Quantity for the year (1-7-2017 to 31-3-2018)</i>
1	Rice	3 kg	822 kg
2	Ragi	2 kg	548 kg
3	Horse Gram	500 gm	137 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	200 gm	55 kg
6	Iodised Salt	100 gm	28 kg
7	Mineral Mixture (Agrimin)	150 gm	41 kg
8	Fodder Grass	135 kg	36990 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	10 kg	2740 kg
11	Turmeric Powder	15 gm	4.11 kg
12	Watermelon (180 days summer season only)	15 kg	2700 kg

**Schedule 6 - Elephant - Anjana**

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity/ day</i>	<i>Quantity for the year (1-7-2017 to 31-3-2018)</i>
1	Rice	3 kg	822 kg
2	Ragi	2 kg	548 kg
3	Horse Gram	500 gm	137 kg
4	Green Gram	1 kg	274 kg
5	Palm Jaggery	150 gm	41 kg
6	Iodised Salt	100 gm	27 kg
7	Mineral Mixture (Agrimin)	150 gm	41 kg
8	Fodder Grass	135 kg	36990 kg
9	Tree Fodder	100 kg	27400 kg
10	Sugar Cane	10 kg	2740 kg
11	Turmeric Powder	15 gm	4.11 kg
12	Watermelon (180 days summer season only)	15 kg	2700 kg

**Total quantity of foods to 6 elephants at Abhayaranyam**

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity/ day</i>	<i>Quantity for the year (1-7-2017 to 31-3-2018)</i>
1	Rice	18 kg	4932 kg
2	Ragi	12 kg	3288 kg
3	Horse Gram	4 kg	1096 kg
4	Green Gram	6 kg	1644 kg
5	Palm Jaggery	1.2 kg	329 kg
6	Iodised Salt	700 gm	192 kg
7	Mineral Mixture (Agrimin)	1 kg	274 kg
8	Fodder Grass	860 kg	235640 kg
9	Tree Fodder	600 kg	164400 kg
10	Sugar Cane	75 kg	20550 kg
11	Turmeric Powder	100 gm	27 kg
12	Watermelon (180 days Summer season only)	100 kg	18000 kg

Total Estimate amount—` 67,75,000

EMD—` 50,000

Security Amount—` 3,40,000

Cost of Tender Form—` 2,500+125 (VAT 5%) =2,625

Period of supply—Date of agreement to 31-3-2018

Place to be delivered —Abhayaranyam, Kaprikkad.

Date from which the tender will be available in the website—from 10-7-2017.

Last date and time for receipt of tender (closing of tender)—20-7-2017 at 4 p.m.

Date and time of tender opening—24-7-2017 at 4 p.m.

The quantity of food items mentioned above is approximate. Assistant Forest Conservator, Nature Study Centre, Kalady will be at liberty to increase or decrease the quantity. Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 150. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement will not be considered and shall be summarily rejected. Any further clarification in this tender can be obtained from the e-tender, help desk number available in the www.etenders.kerala.gov.in website and from the office of the Assistant Conservator of Forests, Nature Study Centre, Kalady during the office hours. The details regarding e-payment should be submitted along with tender. Tenders without these details will not be accepted. Assistant Conservator of Forests will not be responsible for any inconveniences or loss to the bidder while uploading/down loading the bid.

P. N. PREMCHANDAR,  
*Assistant Conservator of Forest  
 Nature Study Centre, Kalady & Wildlife  
 Warden, Mangalavanam Bird Sanctuary.*  
 (For and on behalf of the Governor of Kerala).

ദർഘാസ് പരസ്യം

നമ്പർ എസ്.വി.4-2429/2017. 2017 ജൂൺ 13.

സൈലന്റ് വാലി ഡിവിഷനു കീഴിലുള്ള ഡിപ്പാർട്ട്മെന്റ് വാഹനങ്ങൾക്ക് ടയർ വാങ്ങുന്നതിന് ഈ പരസ്യത്തോടൊപ്പം ഉള്ളടക്കം ചെയ്ത നിർദ്ദേശങ്ങൾക്കും നിലവാരത്തിലും അനുസൃതമായിട്ടുള്ള സാമഗ്രികൾക്ക് മണ്ണാർക്കാട് സൈലന്റ് വാലി ഡിവിഷൻ വൈൽഡ് ലൈഫ് വാർഡൻ ദർഘാസ് ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ഇനവിവരം	ഏകദേശ എണ്ണം
1	235/70 R16 with tube	10
2	235/75 R15 with tube	10
3	700/16 with tube	10
4	825/16 with tube	5
5	3.25/19/(Front) & 3.50/19 (Back) for Motor cycle with tube	2
6	Radial tubeless tyres 235/70 R16	8
7	Radial tubeless tyres 215/75 R15	4

അടങ്കൽ തുക—` 3,22,000

നിരതദ്രവ്യം—` 3,200.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 700 + വാറ്റ്.

വിതരണം ചെയ്യേണ്ട സമയം—വിതരണത്തിനുള്ള ഉത്തരവ് കിട്ടി 15 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—വിതരണം ചെയ്ത തീയതി മുതൽ രണ്ടാഴ്ചക്കുള്ളിൽ.

വിതരണം ചെയ്യേണ്ട സ്ഥലം—മുക്കാലി.

ദർഘാസ് ഫോറം നൽകുന്ന തീയതിയും സമയവും—19-7-2017, ഉച്ചയ്ക്ക് 1 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-7-2017, 3.30 മണി.

മേൽ തീയതിയിൽ ദർഘാസ് നടക്കാത്ത പക്ഷം 21-7-2017, 22-7-2017 തീയതികളിൽ നടത്തുന്നതായിരിക്കും.

ടെണ്ടർ സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ഏത് ഐറ്റത്തിനുവേണ്ടി സമർപ്പിക്കുന്ന ടെണ്ടർ എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതുണ്ട്. കവറിനുമുകളിൽ വൈൽഡ് ലൈഫ് വാർഡൻ, സൈലന്റ് വാലി ഡിവിഷൻ, ആരണ്യകം, മണ്ണാർക്കാട് എന്ന് രേഖപ്പെടുത്തേണ്ടതുമാണ്.

ദർഘാസ് ഫോറം മേൽപറഞ്ഞ വിലയൊടുക്കി സൈലന്റ് വാലി ഡിവിഷൻ ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ, നിശ്ചിത ഫോറത്തിലല്ലാതെ ലഭിക്കുന്ന ദർഘാസുകൾ, ഇ. എം. ഡി. ഇല്ലാതെ ലഭിക്കുന്ന ദർഘാസുകൾ എന്നിവ നിരസിക്കുന്നതാണ്. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് തുറക്കാൻ നിശ്ചയിക്കുന്ന ദിവസം അവധിയായി വരികയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തിദിവസം ദർഘാസ് നടത്തുന്നതായിരിക്കും.

നിബന്ധനകൾ

1. ദർഘാസ് ഫോറം 19-7-2017-ന് ഉച്ചയ്ക്ക് 1 മണിവരെ ദർഘാസ് തീയതിയുടെ രണ്ടു ദിവസം മുമ്പ് മുതൽ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഫോറത്തിന്റെ വിലയും വിൽപ്പന നികുതിയും പണമായി അടച്ച് രേഖാമൂലം അപേക്ഷിച്ചാൽ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. 19-7-2017-ന് വൈകുന്നേരം 3 മണിവരെ ദർഘാസുകൾ സ്വീകരിക്കുന്നതായിരിക്കും. അന്നേദിവസം 3.30 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ സൈലന്റ് വാലി വൈൽഡ് ലൈഫ് വാർഡനോ അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ ദർഘാസ് തുറക്കുന്നതായിരിക്കും.
2. ദർഘാസ് ഫോറത്തിന്റെ എല്ലാ ഭാഗങ്ങളും വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ വ്യക്തമായി പുരിപ്പിച്ച് സമർപ്പിക്കേണ്ടതാണ്.
3. ദർഘാസ് ദിവസം പണിമുടക്കോ ഹർത്താലോ പൊതു ഒഴിവ് ദിവസമോ ആയിവരുന്ന പക്ഷം തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം മുൻപറഞ്ഞപ്രകാരം ദർഘാസുകൾ സ്വീകരിക്കുന്നതും അവ തുറക്കുന്നതുമായിരിക്കും.

4. ദർഘാസുകാരൻ, ദർഘാസിനോടൊപ്പം മുകളിൽ കാണിച്ചിരിക്കുന്ന തുക നിരതദ്രവ്യമായി അടച്ചതിനുള്ള ബാങ്ക് ഡ്രാഫ്റ്റ് സൈലന്റ് വാലി ഡിവിഷൻ വൈൽഡ്ലൈഫ് വാർഡൻ പ്ലസ്ജ് ചെയ്ത് ഹാജരാക്കേണ്ടതാണ്. നിരതദ്രവ്യം അടയ്ക്കാതെ നൽകുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.
5. വിതരണം ചെയ്യേണ്ട ഇനം, അവയുടെ അളവ്, നിരക്ക് എന്നിവ വ്യക്തമായി കാണിച്ചിരിക്കണം. ഇനവിവരത്തിലും അളവിലും ആവശ്യാനുസരണം മാറ്റം വരുത്തുവാൻ വൈൽഡ്ലൈഫ് വാർഡൻ അധികാരമുണ്ടായിരിക്കും. അങ്ങനെ മാറ്റം വരുത്തുന്നതിന്റെ പേരിൽ എന്തെങ്കിലും നഷ്ടപരിഹാരമോ അധിക നിരക്കോ ദർഘാസുകാരൻ ആവശ്യപ്പെടാൻ പാടില്ലാത്തതാണ്.
6. ദർഘാസുകാരൻ സാധനങ്ങളുടെ വില, അവയുടെ നികുതികൾ എന്നിവ ഉൾപ്പെടുത്തിയിട്ടുള്ള വിലയാണ് രേഖപ്പെടുത്തേണ്ടത്.
7. വിജയിയാകുന്ന ദർഘാസുകാരൻ ദർഘാസ് സ്ഥിരപ്പെടുത്തിയ വിവരം അറിയിക്കുന്ന ഉടൻതന്നെ അടങ്കൽ തുകയുടെ 5% സെക്യൂരിറ്റി കെട്ടിവെച്ച് ` 200 മുദ്രപത്രത്തിൽ ഉടമ്പടി ഒപ്പുവയ്ക്കേണ്ടതാണ്. സെക്യൂരിറ്റി കെട്ടി ഉടമ്പടി വയ്ക്കുന്നതിൽ വീഴ്ച വരുത്തിയാൽ ദർഘാസുകാരൻ അടച്ചിട്ടുള്ള നിരതദ്രവ്യം സർക്കാരിലേക്ക് മുതൽകൂട്ടുന്നതും ദർഘാസുകാരന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ പൊതുവിപണിയിൽനിന്നും സാധനം വാങ്ങുന്നതുമാണ്.
8. കരാർ പ്രകാരമുള്ള ഇനങ്ങൾ കരാർ കാലാവധിക്കകം വിതരണം ചെയ്യാതെ വന്നാൽ ആയവ ദർഘാസുകാരന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ പൊതുവിപണിയിൽനിന്നും വാങ്ങുന്നതും നഷ്ടം ടിയാന്റെ പക്കൽനിന്നും ഈടാക്കുന്നതുമായിരിക്കും.
9. ഇനങ്ങളുടെ സൈസ്, ഗുണനിലവാരം എന്നിവ പട്ടികയിൽ പറയും പ്രകാരം അല്ലാതെ വന്നാൽ അവ നിരസിക്കുന്നതായിരിക്കും.
10. കരാർ പ്രകാരമുള്ള സാധനങ്ങൾ നൽകിക്കഴിഞ്ഞാൽ സെക്യൂരിറ്റി വിടുതൽ ചെയ്യുന്നതിനാവശ്യമായി വരുന്ന ടാക്സ് ക്ലിയറൻസ് സർട്ടിഫിക്കറ്റ് ഹാജരാക്കി സെക്യൂരിറ്റി മടക്കിവാങ്ങാവുന്നതാണ്.
11. സ്റ്റോർ പർച്ചേസ് റൂളിന് വിധേയമായി സാധനങ്ങൾ വാങ്ങുന്നത് സംബന്ധിച്ചുള്ള ദർഘാസിന്റെ പൊതുവ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമായിരിക്കും.
12. ദർഘാസിനെ കുറിച്ചുള്ള കൂടുതൽ വിവരങ്ങൾ ഡിവിഷൻ ഓഫീസിൽനിന്നും ഓഫീസ് സമയത്ത് ലഭിക്കുന്നതാണ്. Phone:04924 222056, E-mail:ww-svnp.for@kerala.gov.in

No. SV4-2429/2017. 13th June 2017.

Sealed tenders are invited from reputed firms for the supply of New Tyres to Department Vehicles as per conditions and specifications mentioned to this notice.

Sl. No.	Item	Approximate Quantity (Nos.)
1	235/70 R 16 with tube	10
2	235/75 R 15 with tube	10
3	700/16 with tube	10
4	825/16 with tube	5
5	3.25/19 (Front) & 3.50/19 (Back) for Motor cycle with tube	2
6	Radial tubeless tyres 235/70 R 16	8
7	Radial tubeless tyres 215/75 R 15	4

PAC—` 3,22,000

EMD—` 3,200

Cost of tender form—` 700+VAT

Period of Supply—Within fifteen days from the date of supply order

Mode of Payment—Within two weeks from the date of delivery

Place to be delivered—Mukkali

Last date and time for supply of tender forms—Till 1 p. m. on 19-7-2017

Last date and time for receipt of tender forms—Till 3 p. m. on 19-7-2017

Opening date and time of tender—At 3.30 p. m. on 19-7-2017 in the presence of tenderers or their authorized representatives who may be present at that time.

If the tender not conducted on 19-7-2017 the same will be conducted on 21-7-2017 and 22-7-2017 dates as per the same conditions mentioned above. In the event of the day specified for tender receipt and opening being declared as holiday, the tender will be conducted on the next working day at the time prescribed.

1. The envelopes containing the tender should bear the superscription "Supply of tyres" and should be addressed to the Wildlife Warden, Silent Valley Division, Aranyakam, Mannarkkad.
2. The number of items mentioned above is just an approximate. The KFD will be at liberty to increase or decrease the number to be procured or may decide not to procure at all. Tender forms can be purchased from the office of the undersigned during office hours.

TENDER SCHEDULE CONDITIONS

1. The period for which the rates to be in firm—one year. Advance payments conditions will not be considered.
2. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
3. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
4. Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non-judicial-Stamp Paper.
5. Earnest Money Deposits 1% of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Wildlife Warden, Silent Valley Division, Mannarkkad. Tenders with insufficient EMD will not be entertained.
6. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
7. Tenders unsealed or unsigned are liable to be rejected.
8. The rates should be inclusive of all taxes and free delivery of the department concerned.
9. Belated tenders will not be considered under any circumstances.
10. Tenders should bear the signature and full postal address of the Tenderers and witness wherever necessary.
11. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
12. Specifications of the items are given in the list.
13. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirement in the tender notification.
14. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
15. Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
16. Warranty—minimum 1 year.

17. Quality of materials will be verified by the purchase committee constituted for this purpose and acceptance of the tender will be subject to decision by the above Committee.
18. General Rules in Store Purchase will be applicable to this tender also.
19. More details can be had from this office on working hours.

SILPA V. KUMAR IFS,  
Wildlife Warden.

Silent Valley Division, (For and on behalf of the  
Mannarkkad. Governor of Kerala.)

**Ground Water Department**

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ൮1/12/17-18 ജി.എം./1276/2017. 2017 ജൂൺ 15.

ഭൂജലവകുപ്പ്, മലപ്പുറം ജില്ലാ ഓഫീസറുടെ കാര്യാലയത്തിൽനിന്നും താഴെപറയുന്ന ഇനങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

ക്രമ നമ്പർ	വിതരണം ചെയ്യുന്ന ഇനങ്ങളുടെ വിവരണം	എണ്ണം
(1)	(2)	(3)
1	കെ.എൽ.ആർ.ഡി.റ്റി.എച്ച്.റിഗ്ഗിന് അനുയോജ്യമായ 4¾" ഹൈസ്പീഡ് വാൽവ് ലെസ് ഹാമർ	1
2	മുകളിൽ സൂചിപ്പിച്ച ഹാമറിന് അനുയോജ്യമായ 4¾" വ്യാസമുള്ള റോക്ക് ഡ്രില്ലിങ്ങിന് ഉപയോഗിക്കുന്ന ബട്ടൻ ബിറ്റ്	5
3	4½" പാന്തർ ഹാമറിന് അനുയോജ്യമായ 7" ഒ. ബി. ബിറ്റ്.	2
4	മുകളിൽ സൂചിപ്പിച്ച 4¾" ബട്ടൻ ബിറ്റ് അഴിക്കാനും ഘടിപ്പിക്കാനും അനുയോജ്യമായ ബിറ്റ് റിമൂവിംഗ് സ്പാനർ	1
5	മുകളിൽ സൂചിപ്പിച്ച 7" ഒ.ബി. ബിറ്റ് അഴിക്കാനും ഘടിപ്പിക്കാനും അനുയോജ്യമായ ബിറ്റ് റിമൂവിംഗ് സ്പാനർ	1
6	മുകളിൽ സൂചിപ്പിച്ച 4¾" ഹാമർ അഴിക്കാനും ഘടിപ്പിക്കാനും അനുയോജ്യമായ ഹാമർ റിമൂവിംഗ് സ്പാനർ	1
7	4½" വാൽവ് ടൈപ്പ് പാന്തർ ഹാമറിന് അനുയോജ്യമായ ഹാമർ ബോഡി	1
8	2.5 മീറ്റർ നീളമുള്ള 63 ബാർ ¾" ഹൈഡ്രോളിക് ഹോസ് രണ്ട് അറ്റത്ത് ഫീമെയിൽ അഡാപ്റ്റർ ഘടിപ്പിച്ചിട്ടുള്ള വിഞ്ച് മോട്ടോറിനും കൺട്രോൾ ലിവറിനും ഇടയിൽ ഘടിപ്പിക്കുന്നതിന്	2
9	5 മീറ്റർ നീളമുള്ള 63 ബാർ ¾" ഹൈഡ്രോളിക് ഹോസ് രണ്ട് അറ്റത്ത് ഫീമെയിൽ അഡാപ്റ്റർ ഘടിപ്പിച്ചിട്ടുള്ള റൊമോട്ടോറിനും കൺട്രോൾ ലിവറിനും ഇടയിൽ ഘടിപ്പിക്കുന്നതിന്	2



(1)	(2)	(3)
10	14" x 9 cm x 10mm അളവിലുള്ള റൊട്ടേഷൻ മോട്ടോർ സൈഡ് പ്ലേറ്റ് (Friction plates)	2
11	14" x 9 cm x 15mm അളവിലുള്ള റൊട്ടേഷൻ മോട്ടോർ സൈഡ് പ്ലേറ്റ് (Friction plates)	2
12	1/2" വ്യാസമുള്ള ഹൈ പ്രഷർ വയർ ബ്രഡഡ് എയർ ഹോസ് രണ്ട് അഗ്രങ്ങളിലും ഫീമെയിൽ അഡാപ്റ്റർ ഘടിപ്പിച്ചത്-15 മീറ്റർ വീതം നീളമുള്ളത്	3
13	1/4" വ്യാസമുള്ള ഹൈ പ്രഷർ വയർ ബ്രഡഡ് എയർ ഹോസ് രണ്ട് അഗ്രങ്ങളിലും ഫീമെയിൽ അഡാപ്റ്റർ ഘടിപ്പിച്ചത്-5 മീറ്റർ വീതം നീളമുള്ളത്.	1

അടങ്കൽ തുക—` 2,06,500

ടെണ്ടർ ക്വാട്ട് ചെയ്യുന്ന സീൽഡ് കവറിന്റെ പുറത്ത് “സപ്ലൈ ഓഫ് ദ ഐറ്റംസ് കെ.എൽ.ആർ.ഡി.റ്റി.എച്ച്. റിഗിന്റെ ഉപയോഗത്തിന് വേണ്ടിയുള്ളത്” എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ ജില്ലാ ആഫീസർ, ഭൂജല വകുപ്പ്, ബി1 ബ്ലോക്ക്, സിവിൽ സ്റ്റേഷൻ, മലപ്പുറം-676 505 (ഫോൺ 0483 2731450) എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 17-7-2017-ന് ഉച്ചകഴിഞ്ഞ് 1 മണിവരെ ദർഘാസു ഫോറങ്ങൾ വിൽക്കുന്നതാണ്. പുരിപ്പിച്ച ഫോറങ്ങൾ 17-7-2017-ന് ഉച്ചകഴിഞ്ഞ് 2 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം വൈകുന്നേരം 2 മണിക്ക് ഹാജരാക്കുന്ന കരാറുകാര്യമേയോ അവരുടെ ഏജന്റുമാരുമേയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിച്ച് രേഖപ്പെടുത്തുന്നതുമാണ്. ടെണ്ടറിൽ പങ്കെടുക്കാൻ ഉദ്ദേശിക്കുന്ന കരാറുകാർ ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ടെണ്ടർ ഫോറം ലഭിക്കുന്നതിനായി ജില്ലാ ആഫീസർ, ഭൂജല വകുപ്പ്, ബി1 ബ്ലോക്ക്, സിവിൽ സ്റ്റേഷൻ, മലപ്പുറം-676 505 എന്ന വിലാസത്തിൽ അപേക്ഷ സമർപ്പിക്കേണ്ടതാണ്. ടെണ്ടർ ഫോമിനുള്ള അപേക്ഷയുടെ കൂടെ ടെണ്ടർ ഫോറത്തിന്റെയോ അല്ലെങ്കിൽ ടെണ്ടർ ഫോമുകളുടെയോ തുകയായ ` 530 (` 500+5% VAT) കൂടി അടവാക്കേണ്ടതാണ്. ഈ തുക യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ടെണ്ടർ ഫോറം യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. 17-7-2017-ന് ഉച്ചകഴിഞ്ഞ് 1 മണിയോടുകൂടി ദർഘാസു ഫോറങ്ങൾ വിൽപന നിർത്തി വയ്ക്കുന്നതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ മുതലായവ സ്വീകരിക്കപ്പെടുന്നതല്ല. ടെണ്ടർ ഫോറം വി.പി.പി. ആയി അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ആവശ്യമായി വരുന്ന മുറയ്ക്ക് ഒരു കോപ്പിക്ക് ` 270 വച്ച് അടവാക്കേണ്ടതുമാണ്. കരാറുകാർ ബിസ്സിന്റെ കൂടെ ആവശ്യമായ നിരതദ്രവ്യം കൂടി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യമായി ടെണ്ടർ തുകയുടെ 1% (ഏറ്റവും അടുത്ത ` 100 സംഖ്യയിലേക്ക് കണക്കാക്കുന്നത്) തുകയോ ഏറ്റവും കുറഞ്ഞത് ` 1,500 ആയിട്ടോ കണക്കാക്കുന്നതാണ്.

No. T/12/17-18GM/1276/17. 15th June 2017.

Sealed tenders are invited for the supply of the following stores.—

Sl. No.	Description of items to be supplied	Quantity (No.)
1	4 <sup>3</sup> / <sub>4</sub> High speed valveless hammer for KLR DTH Rig	1
2	4 <sup>3</sup> / <sub>4</sub> " button bit suitable for the above mentioned hammer for rock drilling	5
3	7" OB bit suitable for 4 <sup>1</sup> / <sub>2</sub> " panther hammer	2
4	Bit removing spanner suitable to remove/refit 4 <sup>3</sup> / <sub>4</sub> " button bit above mentioned	1
5	Bit removing spanner suitable to remove/refit 7" OB bit above mentioned	1
6	Hammer removing spanner suitable to remove/refit 4 <sup>3</sup> / <sub>4</sub> " hammer above mentioned.	1
7	Hammer body suitable for 4 <sup>1</sup> / <sub>2</sub> " valve type panther hammer	1
8	63 BAR 3/4" hydraulic hose fitted with female adapters at both ends to connect between control lever and winch motor having a length of 2.5 Meters	2
9	63 BAR 3/4" hydraulic hose fitted with female adapters at both ends to connect between control lever and Rotation motor having a length of 5 Meters	2
10	Rotation motor Side plate (Friction plates) 14" X 9 cm X 10 mm	2
11	Rotation motor Side plate (Friction plates) 14" X 9 cm X 15 mm	2
12	1/2" High Pressure wire braided air hose with female adaptors at both ends and three connectors, each having a length of 15 Meters	3
13	1/4" high pressure wire braided air hose with fittings at both end having a length of 5 Meter	1

PAC—` 2,06,500

The envelopes containing the tender should bear the superscription “Supply of the Items for the use of KLR Dth Rig” and should be addressed to District Officer, Ground Water Department, B1 Block, Civil Station, Malppuram-676 505, Phone : 0483-2731450. Last date and time for receipt of tenders will be 17-7-2017, 1 p.m. Late tenders will not be accepted. The tenders will be opened at Office Of The District Officer, Ground Water Department, B1 Block, Civil Station, Malppuram on 17-7-2017, 2 p.m. in the presence of such of the tenderers or their authorized representatives who may be

present at that time. Intending tenderers may on application to the District Officer, Ground Water Depatment, B1 Block, Civil Station, Malappuram-676 505 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 530 ( ` 500 + 5%VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m. on 17-7-2017. Cheques, postage stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 270 per copy. The bidders are required to furnish EMD along with their bids. The amount of EMD shall be One Percent (Rounded to the Nearest Rupees) of the total cost of the articles tendered for. This is subject to a minimum of ` 1,500.

District Office,  
Malappuram.

(Sd.)  
District Officer.

**Health Services Department**

ദർഘാസ് പരസ്യം

നമ്പർ സി2-1233/2017.

2017 ജൂൺ 7.

കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി ലാബിലേക്ക് ആവശ്യമായ ഗവ. സപ്ലൈ/KMSCL ഇല്ലാത്ത Reagents-ഉം consumables-ഉം ഒരു വർഷത്തേക്ക് (1-8-2017 മുതൽ 31-7-2018 വരെ) വിതരണം ചെയ്യുന്നതിന് പരിചയസമ്പന്നരായ വിശ്വസ്തമായ സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,81,721

താഴെ പറയുന്ന നിബന്ധനകൾ പാലിക്കേണ്ടതാണ്.

1. ലാബിലേക്ക് Reagents-ഉം consumables-ഉം വിതരണം നടത്തുന്നതിനുള്ള കാലാവധി 1-8-2017 മുതൽ 31-7-2018 വരെ ഒരു വർഷത്തേക്കായിരിക്കും.
2. ദർഘാസ് ഫോറത്തിന്റെ വില “210 വൈദ്യ സഹായവും പൊതുജനാരോഗ്യവും 80, ജനറൽ 800, മറ്റു വരവുകൾ 88 പലവക എന്ന ശീർഷകത്തിലും 14.5% വിൽപ്പന നികുതി 0040 വിലപന നികുതി 01 നികുതി പിരിവുകൾ” എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് ചെലാൻ രശീതം ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്നവർക്ക് താഴെ വിവരിക്കുന്ന മറ്റു നിബന്ധനകൾക്കും വിധേയമായി ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
3. ടെണ്ടർ സമർപ്പിക്കുന്നവർ ടെണ്ടറിനൊപ്പം ടെണ്ടർ തുകയുടെ 1% നിരതദ്രവ്യമായി കോഴിക്കോട് മാറാവുന്ന ദേശസാൽകൃത ബാങ്ക് ഡ്രാഫ്റ്റ് (കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി വികസന സൊസൈറ്റി സെക്രട്ടറിയുടെ പേരിൽ) എടുത്ത് അടക്കം ചെയ്തിരിക്കണം. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.
4. ടെണ്ടർ ഫോറത്തിന്റെ വില :  
അസ്സൽ—` 1,000+വിൽപന നികുതി 14.5%.  
പകർപ്പ്—` 500+വിൽപന നികുതി 14.5%.
5. ടെണ്ടർ ഫോറം 20-6-2017-ന് രാവിലെ 10.15 മുതൽ 10-7-2017 ഉച്ചയ്ക്ക് ഒരു മണിവരെ ആശുപത്രി ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. നിബന്ധനകൾ എല്ലാം പാലിച്ച് സമർപ്പിക്കപ്പെടുന്ന ടെണ്ടർ ഫോറം

- 15-7-2017-ന് വൈകുന്നേരം 3 മണിവരെ സ്വീകരിക്കുന്നതും 17-7-2017-ന് രാവിലെ 11 മണിക്ക് ടെണ്ടർ നടത്തുകയും അതിനുശേഷം ടെണ്ടറുകൾ തത്സമയം ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ മുൻപാകെ തുറന്ന് പരിശോധിക്കുന്നതും കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയ ടെണ്ടർ സ്വീകരിക്കുന്നതും ആയതിന്റെ അന്തിമ തീരുമാനം എച്ച്.ഡി. എസ്. ചെയർമാന്റെ അംഗീകാരത്തിന് വിധേയമായി പുറപ്പെടുവിക്കുന്നതുമായിരിക്കും.
6. ടെണ്ടർ സമർപ്പിക്കുന്നവർ അവരുടെ മേൽവിലാസം തെളിയിക്കുന്നതിന് സാക്ഷ്യപ്പെടുത്തിയ ഇലക്ഷൻ തിരിച്ചറിയൽ കാർഡ്/ആധാർ/പാസ് പ്ലോർട്ട്/ഡ്രൈവിംഗ് ലൈസൻസ് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിന്റെ ഫോട്ടോകോപ്പി ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
7. വിതരണം ചെയ്യേണ്ടതായിട്ടുള്ള ലിസ്റ്റിൻ പ്രകാരമുള്ള Reagent-ഉം consumables-ഉം ആവശ്യം വരുമ്പോൾ യാതൊരു തടസ്സവുമില്ലാതെ വിതരണം ചെയ്യേണ്ടതും ഏതെങ്കിലും കാരണവശാൽ പ്രസ്തുത സ്ഥാപനത്തിൽ ലഭ്യമല്ലാത്തതായി വന്നാൽ രേഖപ്പെടുത്തിയ അതേ റേറ്റിന് മറ്റു സ്ഥാപനങ്ങളിൽ നിന്നും ലഭ്യമാക്കേണ്ടതുമാണ്. അല്ലാത്തപക്ഷം ഉണ്ടാകുന്ന കഷ്ടനഷ്ടങ്ങൾക്ക് വിതരണം ഏറ്റെടുത്തിട്ടുള്ള സ്ഥാപനം ഉത്തരവാദിയായിരിക്കും.
8. ടെണ്ടർ അംഗീകരിച്ചിട്ടുള്ള സ്ഥാപനം സുപ്രബദ്ധമായി എഗ്രിമെന്റ് എക്സിക്യൂട്ടീവ് ചെയ്യേണ്ടതാണ്.
9. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ കാലാവധി സംബന്ധമായ മേൽ ഉടമ്പടി നിർമ്മലാക്കാനുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സുപ്രബന്ധനയിരിക്കുന്നതാണ്. ടെണ്ടറുമായി ബന്ധപ്പെട്ട ഗവ. പുറപ്പെടുവിച്ച എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
10. കരാറിൽ പറയുന്ന സ്ഥാപനം ആശുപത്രി സുപ്രബന്ധിന്റെ സപ്ലൈ ഓർഡർ പ്രകാരം മാത്രമേ സാധനങ്ങൾ സപ്ലൈ ചെയ്യുവാൻ പാടുള്ളൂ. ഇത്തരത്തിൽ വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ ബില്ലുകൾ മാത്രമേ ധനവിനിയോഗത്തിന് പരിഗണിക്കുകയുള്ളൂ. വിതരണം ചെയ്ത് പത്ത് ദിവസത്തിനുള്ളിൽ തന്നെ ബില്ലുകൾ മൂന്ന് കോപ്പി സമർപ്പിക്കേണ്ടതാണ്.
11. ഗവ. അംഗീകൃത കാളിറ്റിയുള്ള സാധനങ്ങൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.
12. ടെണ്ടർ അംഗീകരിച്ചു കഴിഞ്ഞാൽ ടെണ്ടർ ലഭിക്കുന്ന വ്യക്തി മുകളിൽ പ്രതിപാദിച്ചിരിക്കുന്ന Reagent, consumables samples quality test-ന് വേണ്ടി ആശുപത്രിക്ക് നൽകുവാൻ ബാധ്യസ്ഥനായിരിക്കും. സാമ്പിൾ അംഗീകരിച്ചാൽ മാത്രമേ പ്രസ്തുത വ്യക്തികൾക്ക് സപ്ലൈ ഓർഡർ നൽകുകയുള്ളൂ.
13. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റി വെയ്ക്കാനും ദുർബലപ്പെടുത്തുവാനുമുള്ള പൂർണ്ണ അധികാരം സുപ്രബന്ധിൻ്റെ നിക്ഷിപ്തമാണ്.
14. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ കാലാവധി സംബന്ധമായ മേൽ ഉടമ്പടി നിർമ്മലാക്കാനുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സുപ്രബന്ധനയിരിക്കുന്നതാണ്. ടെണ്ടറുമായി ബന്ധപ്പെട്ട് ഗവ. പുറപ്പെടുവിച്ച എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.

സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി, കോഴിക്കോട്.

(ഒപ്പ്)  
സുപ്രബന്ധ്.

**Industrial Training Department**

ദർഘാസ് പരസ്യം

നമ്പർ ഇ4-3126/2017.

2017 ജൂൺ 12.

വ്യാവസായിക പരിശീലന വകുപ്പിന്റെ കീഴിൽ പ്രവർത്തിക്കുന്ന കൊടുവള്ളി ഗവൺമെന്റ് ഐ. ടി. ഐ.യിലെ ഓഫീസ് ആവശ്യങ്ങൾക്കായി താഴെ കാണുന്ന ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും ഇനവിവരവും—ഇ4-119/2017—കമ്പ്യൂട്ടറും അനുബന്ധ ഉപകരണങ്ങളും.

നിരതദ്രവ്യം— ` 1,595.

ദർഘാസ് ഫോറത്തിന്റെ വില (5% വാറ്റ് ഉൾപ്പെടെ):

ഒറിജിനൽ— ` 420.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 210.

ദർഘാസ് വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—17-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-7-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ ഡയറക്ടർ, വ്യാവസായിക പരിശീലന വകുപ്പ്, തൊഴിൽ ഭവൻ, വികാസ്ഭവൻ പി. ഒ., തിരുവനന്തപുരം-33 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം മേൽ പറഞ്ഞ തുക നിരതദ്രവ്യമായും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ മൂന്ന് മാസം വരെ വിലനിരക്ക് പ്രാബല്യത്തിൽ ഉണ്ടായിരിക്കണം. അല്ലാത്ത ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. കേരളത്തിന് പുറത്തുള്ള കമ്പനികൾക്ക് മുദ്രപത്രം ആവശ്യമുണ്ടെങ്കിൽ ` 225 മണിയോർഡറായി അയച്ചുതന്നാൽ ഈ ആഫീസിൽ നിന്നും മുദ്രപത്രം വാങ്ങി അയച്ചുതരുന്നതാണ്. (മണിയോർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ). ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് സമർപ്പിക്കുന്ന ഐറ്റങ്ങളിൽ ISI/BIS സ്പെസിഫിക്കേഷൻ ഉള്ളവയ്ക്ക് മുൻഗണന നൽകുന്നതാണ്. വിശദവിവരങ്ങൾ [www.det.kerala.gov.in](http://www.det.kerala.gov.in), [www.kerala.gov.in/tender](http://www.kerala.gov.in/tender) എന്നീ വെബ്സൈറ്റുകളിൽ ലഭ്യമാണ്.

No. E4/3126/2017.

12th June 2017.

Sealed competitive tenders are invited for the supply of Computer and peripherals for office use of Government ITI, Koduvally.

Tender No. & Items—E4-119/2017—Computer and peripherals.

E.M.D.— ` 1,595.

Cost of form (including 5% VAT):

Original— ` 420.

Duplicate— ` 210.

Last date and time of sale of tender form—17-7-2017, 3 p. m.

Last date and time of receipt of sealed tender—17-7-2017, 5 p. m.

Date and time of opening of sealed tender—18-7-2017, 11 a. m.

The cost of the tender forms will be accepted only by cash or money order. The tender should be superscribed with tender number and date addressed to the Director of Training, Industrial Training Department, Labour Complex, Thiruvananthapuram-33. Late tenders will not be accepted. The above mentioned amount should be enclosed as Earnest Money Deposit. There must be a validity period of three months from the date of opening the tenders. Otherwise the tenders will be summarily rejected. The tenders in original should be accompanied with preliminary agreement in Kerala Stamp Paper worth ₹ 200. Otherwise the tender will not be considered. The Stamp Paper will be forwarded to the firms outside Kerala if required by remitting ₹ 225 separate by Money Order (₹ 25 is intended to cover postage and incidental expenses). Detailed specification of items required can be obtained from the office of the undersigned during office hours. The tendered items must have ISI/BIS specification, will be given priority. The details are available in the website [www.det.kerala.gov.in](http://www.det.kerala.gov.in), [www.kerala.gov.in/tender](http://www.kerala.gov.in/tender).

**Package for Koduvalli Office Computer and Pheripherals**

<i>Sl. No.</i>	<i>Item Description</i>	<i>Recommended sepcification</i>	<i>Quantity Required (Nos.)</i>
(1)	(2)	(3)	(4)
1	Personal computer with latest configuration min. 19 inch LED Screen and graphic card with latest operating system	Desktop computer Processor: Intel/AMD × 86quad core processor with 4 threads having either of, SYSMARK 2014 overall score of 1050 or above, tested with 8 GB RAM PC Mark 8 work accelerated score of 4100 or higher, tested with 8 GB RAM Chipset : Compatible • Motherboard : OEM Motherboard• Bus Architecture : 2 PCI (PCI/PCI Express) or more • Memory : 8 GB DDR3-1600 RAM (or above) with 16 GB Expandability with minimum 2 DIMM slots Hard Disk Drive 1.0 TB 7200 rpm or higher. Monitor : 47 cm (18.5 inch) or larger TFT/LED Digital Colour Monitor TCO-05-certified. same make as PC • Keyboard PS/2 or USB Min 104 keys, Keyboard same make as PC. Mouse : PS/2 or USB 2 button Optical Scroll mouse with Mouse pad, same make as PC • Bays : 2 Nos. or above. Ports : 6 USB Ports (with at least 2 in front), atleast two USB 3.0 port, 1 Serial audio ports for microphone and headphone in front. ODD : Min 8 × DVD Writer or higher. Audio : Integrated audio controller, Audio ports both in front and back • Networking facility : 10/100/1000 Mbps on board integrated Network Port with remote booting facility remote system installation, remote wake up. Power Management : Screen Blanking, Hard Disk and System Idle Mode in Power On, Set up Password, Power supply SMPS Surge protected. Accessories With required connecting cables and driver media and required accessories • Certifications : For Monitor: TCO-5 certification compliance. For OEM: ISO 9001-2008, ROHS,EPEAT Silver/Energy Star 5.2 Certifications or any other similar rating or certification that aims at green brand PC • Warranty: 5 year comprehensive on-site warranty including Monitor. Operating System : Windows 8.1-Professional or higher (Preloaded - licensed)	2
2	Printer(Desk jet/Laser jet) with scanner (multipurpose)	Type : Printer/Copier/Scanner, • Print Method: Laser • Paper handling: A4, Letter/Legal • Paper capacity: 250 sheets + 1 sheet manual tray, • LCD Display, • Supported OS : Ubuntu-Linux, Windows, Mac, • Memory size: 32 MB, • Duty Life Cycle: 10000 pages per month Printer, • Print Speed Upto 24 ppm, • Print Resolution: 600 × 600 dpi, •	1



(1)	(2)	(3)	(4)
		Emulation: GDI • Laser Monochrome, Copier, • Resolution (Copier): 600 × 600 dpi, • Reduction/Enlargement: 25%-400% Scanner • Scan : Colour (Input 48 bits, output 24 bits), Monochrome (Input 16 bits, output 8 bits) • Scan resolution: 600 × 600 dpi • Scan type: Flatbed • Scan to PC/Scan to e-Mail, Scan to FTP, Scan to SMB facilities Interfaces• Local: Hi-Speed USB 2.0 • Network : 10-Base-T/100 Base-TX Ethernet Sharing facilities : Network printer sharing, network scanner sharing • Warranty: 3 year comprehensive onsite warranty.	
3	Photostat Machine	Digital Photocopier  <ul style="list-style-type: none"> <li>• Copy/Print Speed: Minimum 24 PPM</li> <li>• Paper Size: A3, A4</li> <li>• RAM: Minimum 128</li> <li>• Resolution(Copier): 600 × 600 dpi</li> <li>• Port: Network and USB</li> <li>• Paper Tray Capacity: Min 100 sheet or higher</li> </ul>	1

Training Directorate,  
Labour Complex,  
Thiruvananthapuram-33.

(Sd.)  
For Director of Training.

ദർഘാസ് പരസ്യം

നമ്പർ ഇ6-13632/2017.

2017 ജൂൺ 16.

വ്യാവസായിക പരിശീലന വകുപ്പിന്റെ കീഴിൽ പ്രവർത്തിക്കുന്ന കൊഴിഞ്ഞാമ്പാറ ഐ. ടി. ഐ.യിലെ ഫിറ്റർ, ഇലക്ട്രീഷ്യൻ, പ്ലംബർ എന്നീ ട്രേഡുകൾക്കുവേണ്ടി താഴെ കാണുന്ന ടൂൾസ് ആന്റ് എക്യൂപ്പ്മെന്റ് വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ, ഇനം	നിരതദ്രവ്യം (°)	ദർഘാസ് ഫോറത്തിന്റെ വില (5% വാറ്റുൾപ്പെടെ)					
			ഒറിജിനൽ			ഡ്യൂപ്ലിക്കേറ്റ്		
			ദർഘാസിന്റെ വില (°)	വാറ്റ് 5% (°)	ആകെ വില (°)	ദർഘാസിന്റെ വില (°)	വാറ്റ് 5% (°)	ആകെ വില (°)
1	ഇ6/111/17—എക്യൂപ്പ്മെന്റ് ഫോർ ഫിറ്റർ ട്രേഡ്	1,500	400	20	420	200	10	210
2	ഇ6/112/17—എക്യൂപ്പ്മെന്റ് ഫോർ ഇലക്ട്രീഷ്യൻ ട്രേഡ്	4,810	1,000	50	1,050	500	25	525
3	ഇ6/113/17—വർക്ക്ഷോപ്പ് ഔട്ട്മിറ്റ് ഫോർ പ്ലംബർ ട്രേഡ്	1,500	400	20	420	200	10	210
4	ഇ6/114/17—ട്രസ്സിംഗ് ടൂൾസ് ഫോർ പ്ലംബർ ട്രേഡ്	1,844	400	20	420	200	10	210

ദർഘാസ് വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—20-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-7-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ ഡയറക്ടർ, വ്യാവസായിക പരിശീലന വകുപ്പ്, തൊഴിൽ ഭവൻ, 5-ാം നില, വികാസ് ഭവൻ പി. ഒ., തിരുവനന്തപുരം-33 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം മേൽ പറഞ്ഞ തുക നിരതദ്രവ്യമായും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ മൂന്ന് മാസം വരെ വിലനിരക്ക് പ്രാബല്യത്തിൽ ഉണ്ടായിരിക്കണം. അല്ലാത്ത ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. കേരളത്തിന് പുറത്തുള്ള കമ്പനികൾക്ക് മുദ്രപത്രം ആവശ്യമുണ്ടെങ്കിൽ ` 225 മണിയോർഡറായി അയച്ചുതന്നാൽ ഈ ആഫീസിൽ നിന്നും മുദ്രപത്രം വാങ്ങി അയച്ചുതരുന്നതാണ്. (മണിയോർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ). ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് സമർപ്പിക്കുന്ന ഐറ്റങ്ങളിൽ ISI/BIS സ്പെസിഫിക്കേഷൻ ഉള്ളവയ്ക്ക് മുൻഗണന നൽകുന്നതാണ്. വിശദവിവരങ്ങൾ [www.det.kerala.gov.in](http://www.det.kerala.gov.in), [www.kerala.gov.in/tender](http://www.kerala.gov.in/tender) എന്നീ വെബ്സൈറ്റുകളിൽ ലഭ്യമാണ്.

No. E6/13632/2017.

16th June 2017.

Sealed competitive tenders are invited for the supply of tools, equipments required for Fitter, Electrician and Plumber trades of ITI, Kozhinjampara in Palakkad District.

Sl. No.	Tender No. and Items	Earnest Money Deposit	Cost of tender Form (including 5% VAT)					
			Original			Duplicate		
			Cost of tender form ( ` )	VAT 5%( ` )	Total Cost ( ` )	Cost of tender form ( ` )	VAT 5%( ` )	Total Cost ( ` )
1	E6/111/2017—Equipments for Fitter Trade	1,500	400	20	420	200	10	210
2	E6/112/2017—Equipments for Electrician Trade	4,812	1,000	50	1,050	500	25	525
3	E6/113/2017—Workshop Outfit for Plumber Trade	1,500	400	20	420	200	10	210
4	E6/114/2017—Threading tools for Plumber Trade	1,844	400	20	420	200	10	210

Last date and time of sale of tender—20-7-2017, 3 p. m.

Last date and time of receipt of sealed tender—20-7-2017, 5 p. m.

Date and time of opening of sealed tender—21-7-2017, 11 a. m.

The cost of tender forms will be accepted only by cash or money order. The tender should be superscribed with tender number and date addressed to the Director of Training, Industrial Training Department, Labour Complex, 5th Floor, Vikas Bhavan P. O., Thiruvananthapuram-33. Late tenders will not be accepted. The above mentioned amount should be enclosed as Earnest Money Deposit. There must be a validity period of three months from the date of opening the tenders. Otherwise the tenders will be summarily rejected. The tenders in original should be accompanied with preliminary agreement in Kerala Stamp Paper worth ` 200. Otherwise the tender will not be considered. The Stamp Paper will be forwarded to the firms outside Kerala if required by remitting ` 225 separate by Money order ( ` 25 is intended to cover postage and incidental expenses). Detailed specification of items required can be obtained from the office of the undersigned during office hours. The tendered items ISI/BIS specification, will be with given priority. The details are available in the website [www.det.kerala.gov.in](http://www.det.kerala.gov.in), [www.kerala.gov.in/tender](http://www.kerala.gov.in/tender).

Training Directorate, Labour Complex, 5th Floor,  
Vikas Bhavan P. O.,  
Thiruvananthapuram-33.

(Sd.)  
For Director of Training.

**Medical Education Department**

LIST OF CONSUMABLES

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 6/2017]

നമ്പർ സി7-16423/2017/ജി. എം. സി. റ്റി. 2017 ജൂൺ 8.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ഓഫ് ഫാർമസ്യൂട്ടിക്കൽസ് സയൻസ് വിഭാഗത്തിലേക്ക് കൺസ്യൂമബിൾസ് വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—13-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-7-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Sl. No.	Item Name	Specification	No. of Unit required
(1)	(2)	(3)	(4)
1	Laser Printer Multi-function	HP Laserjet Pro- M1136	One
2	Photostat Paper	A4 size, 80 GSM, Brightness Below 85%	25 packets of 500 sheets
3	Photostat Paper	A3 size, 80 GSM, Brightness Below 85%	5 packets of 500 sheets
4	White Paper	A4 size, 75 GSM, Brightness Below 90%	25 packets of 500 sheets
5	White board marker	Blue, Red, Black and Green	25 of each colour, total 100 Nos.
6	Refill ink for white board marker	Blue, Red, Black and Green	5 bottle each
7	Permanent Marking pen	Black and Red	3 each (Total 6 Nos.)
8	Stapler	No. 10	100
9	Stapler Pins	No. 10	100 packs
10	Bucket	20 L	30
11	Broom	Grass	50
12	Face Mask	Non fiber shedding	10 packet
13	Gum	500ml bottles	20 bottles
14	Glue stick (Like fewistick)	100gm.	10 Nos.
15	Stump pads	Blue and Black	30 Nos.
16	Binder clips (large)	Pack of ten	10 Pack
17	Binder clips (Small)	Pack of ten	10 Pack
18	Washing soap	200 g. bar	50 Bars
19	Plastic file folder	(With press button cover)	30 Nos.
20	Box File	With facility for holding at least 500 sheets, strong outer bind	10 Nos.
21	Registers	Hard binding, good quality pages, margin only, Ruled, 300 pages	40 Nos.

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
22	Registers	Hard binding, good quality pages, margin only, Ruled, 200 pages	25 Nos.	45	File Board	Govt. File	100
				46	Knife	For cutting papers	10
				47	Note Books	College Note Book	500
23	Stock Registers (with vertical and horizontal rules)	Hard binding, good quality pages, margin only, Ruled, 200 pages	50 Nos.	48	Pen drive	Two way 16 GB	10
				49	Lock and keys	7 levers Godrej	10
				50	Lock and keys	5 levers Godrej	10
24	Air freshner	spray type, Light, fragrance, non irritating (lavender, jasmine, rose)	150.00	51	Dungreen cloth		5
				52	Dettol	500ml.	20
				53	Mugs	Plastic, Big	50
25	Bath soap	100g. cake	50 Cakes	54	Buckets with lid	100 Ltr.	5
26	Dish washing powder	200g.	100 packets	55	Scissors	Standard size	10
				56	Handwash lotion	Antiseptic	30
27	Floormop	Metal handle, foldable head with additional moping head for replacement	5 Nos.	57	Cellophane tap	White	10
				58	Cellophane tap	Brown	10
				59	Cloth lined cover	A4 size	100
28	Black disinfectant fluid (Use in toilets and drainage)	5 liter cans	20 Cans	TENDER SCHEDULE			
29	Floor moping antiseptic lotion (Like savlon)	5 liter cans	20 Cans	1. The period for which the rates to be in firm— One year.			
30	Glass tumblers (For Drinking water)	200 ml-250 ml	2 packets (12 Nos.)	2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice and for free delivery at the department concerned.			
31	Tea cups	Bone china, 150 ml capacity	2 packets	3. Advance payments conditions will not be considered.			
32	Door mat coir	75×50cm.	50	4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.			
33	Table cloth	velvet	3 Rolls	5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.			
34	Thermos flask	1 Ltr.	5	6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.			
35	Thermos flask	500 ml.	5	7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.			
36	Thermos flask	2 Ltr.	3	8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.			
37	Dinner set	Crockery, 15 pieces including spoons	6				
38	Tray	Serving tray for tea	10				
39	Duster	For white board	20				
40	Mouse	Cordless	10				
41	Writing Board	Standard size	30				
42	Punch	Paper punch, single	10				
43	Ball point pen		200				
44	Turkey Towel	Standard size	100				



9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

[നമ്പർ 07/2017]

നമ്പർ സി2-15039/2017/ജി.എം. സി. റ്റി. 2017 ജൂൺ 17.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/എസ്. എ. റ്റി. ആശുപത്രിയിലെ സ്റ്റോറിലേക്ക് ഇലക്ട്രിക് സാധനങ്ങൾ (Battery various size, Electric starter, choke etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 5,00,000-നൂതാഴെ  
 നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):  
 ഒറിജിനൽ—` 1,570.  
 ഡ്യൂപ്ലിക്കേറ്റ്—` 785.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-7-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-7-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATION

Sl. No.	Electrical items	Quantity required
(1)	(3)	(4)
1	Torch (Large)	50
2	Battery medium size	200
3	Battery small size	250
4	Battery big size	300
5	Electronic choke for slim tube	200
6	Electric starter	200
7	Electric heater coil - 2000 W	20
8	Sterilizer coil	230
9	Bulb Holder	100
10	3 pin plug -15 ampier	100

(1)	(3)	(4)
11	Slim tube (T5)	500
12	Electric bulb -60 W	100
13	CFL tube-20 W	100
14	Laryngoscope bulb	60
15	Heater Electric-2000 W	2
16	Female adopter for steriliser	5
17	Adapter for heater	5
18	Tube light- 40 W	500
19	Socket (Crabtree) 20 A	20
20	3 pin plug-16 ampeir	48
21	3 pin plug-5 ampeir	3
22	Switch board	10
23	Electric kettle-30 L	5
24	Sterilizer cord wire	25
25	Boiler cord wire	25
26	Halogen bulb	100

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ~ 100 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

[നമ്പർ 08/2017]

നമ്പർ സി2-13558/2017/സ.മെ.കോ.തി 2017 ജൂൺ 20.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/ആശുപത്രി/ഫോറൻസിക് മെഡിസിൻ വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ (Scissors, Brain knife, Suture needle മുതലായവ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,00,000.  
 ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):  
 ഒറിജിനൽ—` 630.  
 ഡ്യൂപ്ലിക്കേറ്റ്—` 315.  
 നിരതദ്രവ്യം—1%.  
 ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2017, 3 മണി.  
 ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2017, 2.30 മണി.  
 ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-7-2017, 3 മണി.  
 ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.  
 കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Name of Item	Unit	Strength/ Specification	Cost/Unit	Quantity required	Total Cost
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Scissors	..	Stainless steel straight with pointed tips 15c.m.	60	50	3000
2	Scissors	..	Stainless steel straight with rounded tip	60	50	3000
3	Scissors	..	Curved with pointed tips	60	20	1200
4	Scissors	..	Curved with pointed tips	60	20	1200
5	Brain knife	..	Stainless steel single edged handle length 12c.m.-blade length 22c.m.	300	30	9000
6	Brain knife	..	Stainless steel double edged handle length 12c.m.-blade length 22c.m.	300	30	9000

(1)	(2)	(3)	(4)	(5)	(6)	(7)
7	BP knife handle	..	..	20	150	3000
8	Knife with wooden handle	..	..	200	30	6000
9	Toothed forceps	..	..	40	50	2000
10	Scalpel blade packet of 5	..	..	350	150	52500
11	Suture needle	..	Stainless steel straight with flat pointed tips	8	500	4000
12	Clamp	..	Stainless steel	400	50	20000
13	Probe	..	Stainless steel metallic rode of circum-ference 0.5c.m.	..	5	..
14	Convex hand lens	..	With metal rim and handle diameter 10cm. and Focal length 15 c.m.	..	3	..
15	HIV kit	..	Containing goggles, leggings, apron, mask, cap etc. (N 95)	..	135	..

TENDER SCHEDULE

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5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
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- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Govt. Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി8-5070/2017/ജി.എം.സി.റ്റി. 2017 ജൂൺ 17.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി/ ബ്ലഡ് ബാങ്ക് വിഭാഗത്തിലേക്ക് ആവശ്യമായ സെമി ആട്ടോമേറ്റഡ് കൊയാഗുലോമീറ്റർ വാങ്ങുന്നതിലേക്ക്/ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 3,00,000.

ദർഘാസ് നമ്പർ—107/2016.

സാധനങ്ങളുടെ പേര്—സെമി ആട്ടോമേറ്റഡ് കൊയാഗുലോമീറ്റർ.

യൂണിറ്റ്—1.

അളവ്—1.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 950.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-7-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-7-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm— One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.



- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
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- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- 17. Tender will be opened in the presence of each of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Govt. Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

ഇ-ദർഘാസ് പരസ്യം

(1)

നമ്പർ ബി2-2157/2017.

2017 ജൂൺ 17.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഇഞ്ചക്ഷൻ ഹ്യൂമൻ ആൽബുമിൻ 20% 100 എം. എൽ.—90 ബോട്ടിൽ വിതരണം ചെയ്യുന്നതിന് ഇ-ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 4,00,000.

നിബന്ധനകൾ

- 1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
- 2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്— ` 800 + നികുതി 5%, അതായത് ` 840.
- 3. നിരതദ്രവ്യം—ഉദ്ദേശമൂല്യത്തിന്റെ 1%, അതായത് ` 4000.
- 4. നികുതി സഹിതമുള്ള വിലയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.

- 5. ടെണ്ടർ ലഭിക്കുന്ന സ്ഥാപനം മരുന്ന് സ്വന്തം ചെലവിൽ ആശുപത്രിയുടെ സ്റ്റോറിൽ എത്തിക്കേണ്ടതാണ്.
- 6. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.

മേൽപ്പറഞ്ഞ ഹ്യൂമൻ ആൽബുമിൻ വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന സ്ഥാപനം ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായ് നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നൽകേണ്ടതുമാണ്.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—10-7-2017.

ടെണ്ടർ തുറക്കുന്ന തീയതി—14-7-2017.

ടെണ്ടർ സമർപ്പിക്കുവാനുള്ള ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിന് [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. B2-2157/2017.

17th June 2017.

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for supply of Inj. Human Albumin 20% 100 mg. 90 Bottle—Estimated cost is about ` 4,00,000.

Tender submission fee—` 800 + VAT 5%.

Mode of Submission of tender—Tender should be submitted online in [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)

For Critical dates—Please see NIC portal.

The bidder should have the necessary portal enrollment (with their own Digital Signature Certificate).

Identity tenderers should quoted the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.

The rate which quoted should be the rate including tax.

The tenders should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and EMD of 1% of the estimated cost.

The last date of tender submission—10-7-2017.

Tender opening date—14-7-2017.

The rules applicable to all e-tenders will be applicable to this tender also. Any further information about the specification can be obtained from this office during office hours.

The e-tender not satisfying the conditions, Superintendent, Govt. T. D. Medical College Hospital, Alappuzha should have necessary right to reject without further notice.

(2)

നമ്പർ ബി2-4819/2017.

2017 ജൂൺ 17.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് സെവോഫ്ളൂറൈൻ ഇൻഹലേഷൻ—40 ബോട്ടിൽ വിതരണം ചെയ്യുന്നതിന് ഇ-ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 3,10,000.

നിബന്ധനകൾ

1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ് ` 620 + നികുതി 5%, അതായത് ` 651.
3. നിരതദ്രവ്യം ഉദ്ദേശമൂല്യത്തിന്റെ 1%, അതായത് ` 3,100.
4. നികുതി സഹിതമുള്ള വിലയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
5. ടെണ്ടർ ലഭിക്കുന്ന സ്ഥാപനം മരുന്ന് സ്വന്തം ചെലവിൽ ആശുപത്രിയുടെ സ്റ്റോറിൽ എത്തിക്കേണ്ടതാണ്.
6. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.

മേൽപ്പറഞ്ഞ സെവോഫ്ളൂറൈൻ ഇൻഹലേഷൻ വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന സ്ഥാപനം ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായ് നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നൽകേണ്ടതുമാണ്.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—10-7-2017.

ടെണ്ടർ തുറക്കുന്ന തീയതി—14-7-2017.

ടെണ്ടർ സമർപ്പിക്കുവാനുള്ള ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിന് [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. B2-4819/2017.

17th June 2017.

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for supply of Sevoflurane Inhalation—40 Bottle Estimated cost is about ` 3,10,000.

Tender submission fee—` 620 + VAT 5%.

Mode of submission of tender—Tender should be submitted online in [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).

For Critical dates—Please see NIC portal.

The bidder should have the necessary portal enrollment (with their own Digital Signature Certificate).

Identity tenderers should quoted the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.

The rate which quoted should be the rate including tax.

The tenders should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and EMD of 1% of the estimated cost.

The last date of tender submission—10-7-2017.

Tender opening date—14-7-2017.

The rules applicable to all e-tenders will be applicable to this tender also. Any further information about the specification can be obtained from this office during office hours.

The e-tender not satisfying the conditions, Superintendent, Govt. T. D. Medical College Hospital, Alappuzha should have necessary right to reject without further notice.

(3)

നമ്പർ സി1-3796/2017.

2017 ജൂൺ 21.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് 50 മൈക്രോൺസിനു മുകളിലുള്ള ബയോ-ഹസാഡ് മുദ്രയുള്ള വേസ്റ്റ് സെഗ്രിഗേഷൻ ബാഗ് വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽനിന്നും ഓൺലൈൻ മുഖാന്തിരം ഇ-ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 9,00,000 (ഒൻപത് ലക്ഷം രൂപ മാത്രം) ആണ്.

കിലോഗ്രാം

1. മഞ്ഞ ബാഗ് 24"×30" (30 ലിറ്റർ കപ്പാസിറ്റി)—	3000
2. മഞ്ഞ ബാഗ് 30"×35" (60 ലിറ്റർ കപ്പാസിറ്റി) —	1250
3. മഞ്ഞ ബാഗ് 24"×30" (30 ലിറ്റർ കപ്പാസിറ്റി) —	250
(സൈറ്റോറ്റോക്സിക് മുദ്രയോടുകൂടിയത്)	
4. ചുവപ്പ് ബാഗ് 24"×30" (30 ലിറ്റർ കപ്പാസിറ്റി)—	3500
ആകെ	8000

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്— ` 1,500 + 5% വാറ്റ്, അതായത് ` 1,575.

നിരതദ്രവ്യം—മൊത്തം വിലയുടെ ഒരു ശതമാനം, അതായത് ` 9,000.

ഇ-ടെണ്ടറിനോടൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതാണ്.

കരാറുകാരൻ കയറ്റിറക്കു കുലി, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ് എന്നിവ അടക്കമുള്ള തുക ആയിരിക്കണം ഇ-ടെണ്ടറിൽ കാണിക്കേണ്ടത്. യാതൊരു കാരണവശാലും ഈ ചെലവ് ആശുപത്രി വഹിക്കുന്നതല്ല.

നികുതി സഹിതമുള്ള തുകയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.

മേൽപ്പറഞ്ഞ സെഗ്രിഗേഷൻ ബാഗ് വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന കരാറുകാരൻ ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി നടത്തുന്നതിനുള്ള കരാർ ₹ 200-ന്റെ മുദ്രപ്പത്രത്തിൽ നൽകേണ്ടതുമാണ്. ഇ-ടെണ്ടറിന്റെ നിയമവും ഇതിനും ബാധകമാണ്.

ഇ-ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—  
7-7-2017.

ഇ-ടെണ്ടർ തുറന്ന് പരിശോധിക്കുന്ന തീയതി—  
14-7-2017.

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനും ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിനും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക. ഏതെങ്കിലും ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. C1-3796/2017.

21st June 2017.

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for supply of 'Waste Segregation Bag' (should be 50 microns and above with the Bio-Hazard emblem). Estimate cost is about ₹ 9,00,000 (Rupees Nine lakh only).

1. Yellow Bag—24"×30" (30 litre Capacity)—3000 kg.
2. Yellow Bag—30"×35" (60 litre Capacity)—1250 kg.
3. Yellow Bag (Cytotoxic emblem)—24"×30" (30 litre Capacity)—250 kg.
4. Red Bag—24"×30" (30 litre Capacity)—3500 kg.

Total	8000 kg.
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Tender Submission Fee—₹ 1,500 + 5% VAT ie; ₹ 1,575.

Mode of submission of tender—Tender should be submitted online in [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)

Last date for e-tender submission—7-7-2017.

e-tender opening date—14-7-2017.

Identity tenderers should quote the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.

The rate which quoted should be the rate including tax.

The tenders should be accompanied by an agreement in Kerala Stamp Paper worth ₹ 200 and EMD 1% of the estimated cost ie; ₹ 9000 (Rupees nine thousand only). The Rules applicable to all e-tenders will be applicable to this e-tender also. Any further information about the specification can be obtained from this office during office hours.

The tenders not satisfying the conditions are liable to be rejected without further notice.

Office of the Superintendent,  
Government T. D. Medical College  
Hospital, Vandanam, Alappuzha.  
Email-mchalappuzha@gmail.com.  
Phone-0477-2282021.

(Sd.)  
Superintendent.

**Police Department**

E-TENDER NOTICES

**e-Government Procurement (e-GP)**

(1)

No. H7/65613/2017.

6th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Tactical Vest for Commandos. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

**General**

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.

5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT Registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular tender
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for atleast 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/65/PHQ/2017 dated 6-6-2017.

Item—Supply of Tactical Vest for Commandos

Quantity—200 Nos.

Estimated Amount—` 20 lakhs (MoPF Scheme).

Tender Fees—` 3,000 + 5% VAT = ` 3,150

Earnest Money Deposit—` 20,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—6-6-2017, 2 p. m.

Date and time of submission of e-tender—6-6-2017, 2 p. m. to 10-7-2017, 12 Noon.

Last date and time for online submission of e-tender—10-7-2017, 12 Noon.

Date and time of opening of e-tender—13-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—17-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.



15. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders or bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.

18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 17-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police,  
Internal Security—Chairman(Ph. No. 0471-2444042)
- (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
- (iii) Superintendent of Police,  
Internal Security—Member (Ph. No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
- (v) Principal PTC—Member (Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders*:

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone; 0471-2721547 Fax: 0471-2726945.
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular Tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit Report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The Bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram city.

(2)

No. H8/25471/2017.

7th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Lightning Arrester. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

- The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
- One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).

8. Tender No. & Date—KPET/70/PHQ/2017 dated 7-6-2017.

Item—Supply of Lightning Arrester.

Quantity—5 Nos.

Estimated Amount—` 11.25 lakhs (MoPF Scheme).

Tender Fees—` 1,700 + 5% VAT. = ` 1,800

Earnest Money Deposit—` 11,250 (Rupees Eleven thousand two Hundred and Fifty only).

Specification—Attached in tender document.

Date and time of publication of e-tender—7-6-2017, 6 p. m.

Date of submission of e-tender—7-6-2017, 6 p. m. to 10-7-2017 12 Noon.

Last date and time for online submission of e-tender—10-7-2017, 12 Noon.

Date and time of opening of e-tender—13-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—15-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the Financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical Bid (ii) Financial Bid. The AMC/ATS after warranty period also to be quoted in the Financial Bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.  
  
Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 15-7-2017 at 10.30 a. m. (or any other venue

which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Superintendent of Police, —Chairman  
Telecommunication (Ph. No. 0471-2446347)
- (ii) Deputy Superintendent of Police, (C&T)  
Telecommunication—Member  
(Ph. No. 0471-2445828)
- (iii) Deputy Superintendent of Police, (C&W)  
Telecommunication—Member  
(Ph. No. 0471-2445828)
- (iv) Deputy Superintendent of Police, SCRB—Member  
(Ph. No. 0471-2556179)
- (v) Inspector of Police, HF Controls  
Telecommunication—Member  
(Ph. No. 0471-2448707)
- (iv) Inspector of Police, Telecommunication,  
TVPM City—Member

(The Chairman of the Committee can co-opt. any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the Tender\_ID and Tender No. & date for future reference.

- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(3)

No. H8/72045/2017.

8th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of 40 Feet Aerial Masts. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.



**General**

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular Tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & Date—KPET/71/PHQ/2017 dated 8-6-2017.

Item—Supply of 40 Feet Aerial Masts

Quantity—5 Nos.

Estimated Amount—` 8 lakhs (MoPF Scheme).

Tender Fees—` 1500 + 5% VAT = ` 1600 (Rupees One Thousand and Six hundred only).

Earnest Money Deposit—` 8,000 (Rupees Eight thousand only).

Specification—Attached in tender document.

Date and time of publication of e-tender—9-6-2017, 2 p. m.

Date of submission of e-tender—9-6-2017, 2 p. m. to 10-7-2017, 12 p. m.

Last date and time for online submission of e-tender—10-7-2017, 12 p. m.

Date and time of opening of e-tender—13-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—15-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the Financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in, in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

11. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head Quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation*.—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 15-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication Chairman (Ph. No. 0471-2446347)
  - (ii) Deputy Superintendent of Police, (C&T) Telecommunication—Member  
(Ph. No. 0471-2445828 & 9497990308)
  - (iii) Deputy Superintendent of Police, (C&W) Telecommunication —Member (Ph. No. 0471-2445828 & 9497990309)
  - (iv) Deputy Superintendent of Police, SCRB—Member  
(Ph. No. 0471-2556179)
  - (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707).
  - (vi) Inspector of Police, Telecommunication, TVPM City—Member (Ph. No. 9497987443)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram. Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(4)

No. H8/230871/2016.

8th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply and Installation of 60 feet Aerial Masts with Arrestor. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

#### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.

- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & date—KPET/72/PHQ/2017 dated 9-6-2017.
- Item—Supply and Installation of 60 Feet Arial Masts with Arrestor.
- Quantity—5 Nos.
- Estimated Amount—` 17 lakhs (MoPF Scheme).
- Tender Fees—` 2,600 + 5% VAT = ` 2,730 (Rupees Two Thousand Seven hundred and thirty only).
- Earnest Money Deposit—` 17,000 (Rupees Seventeen thousand only).
- Specification—Attached in tender document.
- Date and time of publication of e-tender—9-6-2017, 6 p. m.
- Date of submission of e-tender—9-6-2017, 6 p. m. to 10-7-2017, 12 p. m.
- Last date and time for online submission of e-tender—10-7-2017, 12 p. m.
- Date and time of opening of e-tender—13-7-2017, 3 p. m.
- Place of opening—Police Headquarters, Thiruvananthapuram.
- Date, time and place of Technical Evaluation—15-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.
- Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.
- Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial Bid.
- Address of tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010
- Ph : 0471-2722566
- Fax : 0471-2722566
- e-mail: aig2phq.pol@kerala@gov.in
- Website: www.keralapolice.gov.in
9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of



the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.

18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 15-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication Chairman (Ph. No. 0471-2446347)
  - (ii) Deputy Superintendent of Police,(C&T), Telecommunication—Member (Ph. No. 0471-2445828&9497990308)
  - (iii) Deputy Superintendent of Police, (C&W), Telecommunication Member (Ph. No. 0471-2445828 & 9497990309)
  - (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
  - (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
  - (vi) Inspector of Police, Telecommunication, TVPM City-Member (Ph. 9497987443)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely

got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
20. *Note to Bidders*:
  - (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
  - (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram ; Phone : 0471-2577088, 2577188; Toll free No. 18002337315; e-mail:[etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
  - (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
  - (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent, H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone: 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(5)

No. H8/72046/2017/PHQ.

12th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of UHF Mobile/Static Set with Accessories. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular Tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/76/PHQ/2017 dated 12-6-2017.

Item—Supply of UHF Mobile/Static Set with Accessories

Quantity—200 Nos.

Estimated Amount—` 30 lakhs (MoPF Scheme).

Tender Fees—` 4,500 + 5% VAT = ` 4,725.

Earnest Money Deposit—` 30,000. (Rupees Thirty thousand only)

Specifications—Attached in tender document.

Date and time of publication of e-tender—12-6-2017, 4 p. m.

Date of submission of e-tender—12-6-2017, 4 p. m. to 10-7-2017, 12 p. m.

Last date and time for online submission of e-tender—10-7-2017, 12 p. m.

Date and time of opening of e-tender—13-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—15-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in, in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
15. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 15-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Superintendent of Police, Telecommunication Chairman (Ph. No. 0471-2446347)
- (ii) Deputy Superintendent of Police, (C&T) Telecommunication—Member  
(Ph. No. 0471-2445828 & 9497990308)
- (iii) Deputy Superintendent of Police, (C&W) Telecommunication—Member  
(Ph. No. 0471-2445828 & 9497990309)
- (iv) Deputy Superintendent of Police, SCRB—Member  
(Ph. No. 0471-2556179)
- (v) Inspector of Police, HF Control, Telecommunication—Member  
(Ph. No. 0471-2448707).
- (vi) Inspector of Police, Telecommunication, TVPM City—Member  
(Ph. No. 9497987443)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender\_ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance

payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram. Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(6)

No. H10/19282/2017/PHQ.

19th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the Supply and Installation of Interactive Simulator Software for Crime Scene Investigation Training and Testing (8 modules). The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

**General**

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).



4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular Tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The Bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & Date—KPET/75/PHQ/2017 dated 19-6-2017.
- Item—Supply and Installation of Interactive Simulator Software for Crime Scene Investigation Training and Testing (8 modules).
- Quantity—60 Units.
- Estimated Amount—` 30.50 Lakhs (MoPF Scheme)
- Tender Fees—` 4,600 + 5% VAT = ` 4,830.
- Earnest Money Deposit—` 30,500
- Specification—Attached in tender document.
- Date and time of publication of e-tender 19-6-2017, 6 p. m.
- Date of submission of e-tender—19-6-2017, 6 p. m. to 10-7-2017, 12 p.m
- Last date and time for online submission of e-tender—10-7-2017, 12 p. m.
- Date and time of opening of e-tender—13-7-2017, 3 p. m.
- Place of opening—Police Headquarters, Thiruvananthapuram.
- Date, time and place of Technical Evaluation—15-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.
- Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.
- Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial Bid.
- Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.
- Ph : 0471-2722566
- Fax : 0471-2722566
- e-mail: aig2phq.pol@kerala@gov.in
- Website: www.keralapolice.gov.in
9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 15-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police, TVPM Range, TVPM—Chairman (Ph. No. 0471-2330768)
  - (ii) Superintendent of Police, ICT—Member (Ph. No. 0471-2445965)
  - (iii) Superintendent of Police, Telecommunication—Member (Ph. No. 0471-2446347)
  - (iv) Superintendent of Police, SCRB—Member (Ph. No. 0471-2441656)
  - (v) System Analyst, SCRB—Member (Ph. No. 0471-2556229)
  - (vi) DySP, HITECH Cell—Member (Ph. No. 0471-2721547-1154)
  - (vii) DySP Cyber PS—Member (Ph. No. 0471-2322090)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).
19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
20. *Note to Bidders:*
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender\_ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.

- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(Sd.)

*Additional Assistant Inspector General Police Headquarters, For Director General of Police & Thiruvananthapuram. State Police Chief, Kerala.*

**Survey and Land Records Department**

ദർഘാസ് പരസ്യം

നമ്പർ ഡി3-1763/2015.

2017 ജൂൺ 13.

തൃശ്ശൂർ ജില്ലയിൽ റീസർവ്വെ ആവശ്യത്തിലേക്കായി താഴെ വിവരിച്ചിട്ടുള്ള അളവിലും ഗുണനിലവാരത്തിലുമുള്ള സർവ്വെക്കല്ലുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

സർവ്വ കല്ലുകളുടെ വിവരണം—നല്ല ഉറപ്പുള്ള കരിങ്കല്ലിൽ 60×15×15 സെ. മീ. അളവിലുള്ള കല്ലുകൾ.

ആവശ്യമുള്ള കല്ലുകൾ—8850.

അടങ്കൽ തുക— 9,86,775 (ഒൻപത് ലക്ഷത്തി എൺപത്തി ആറായിരത്തി എഴുനൂറ്റി എഴുപത്തി അഞ്ചു രൂപ മാത്രം).

ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിന് മുകളിൽ “തൃശ്ശൂർ ജില്ലയിൽ സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്നെഴുതി അസിസ്റ്റന്റ് ഡയറക്ടർ ഓഫ് സർവ്വെ ആന്റ് ലാന്റ് റിക്കാർഡ്സ് (റെയ്ഞ്ച്), തൃശ്ശൂർ-22 എന്ന വിലാസത്തിൽ 19-8-2017-ാം തീയതി ഉച്ചകഴിഞ്ഞ് 2 മണിക്കോ അതിനുമുൻപോ കിട്ടത്തക്കവണ്ണം അയച്ചിരിക്കേണ്ടതാണ്. 2 മണി കഴിഞ്ഞ് കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അനുതന്നെ വൈകുന്നേരം 3 മണിക്ക് തൽസമയം ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ രേഖാമൂലം അവർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

സർവ്വ കല്ലുകൾ ഇൻഡന്റ് കിട്ടി ഒരു മാസത്തിനകം ഇൻഡന്റിൽ പറഞ്ഞിട്ടുള്ള സ്ഥലങ്ങളിൽ വിതരണം ചെയ്യേണ്ടതാണ്.

ടെണ്ടർ സമർപ്പിക്കാൻ ഉദ്ദേശിക്കുന്നവർ ടെണ്ടർ സമർപ്പിക്കേണ്ട തീയതിക്ക് തൊട്ട് മുമ്പുള്ള 6 മാസത്തിനകം ബന്ധപ്പെട്ട താലൂക്കിലെ തഹശീൽദാർമാരിൽ നിന്നും 50 മുദ്രപത്രത്തിൽ സ്വന്തം ഭൂസ്വത്തുകളുടെ വിവരം കാണിക്കുന്നതും കോൺട്രാക്ടിന്റെ മതിപ്പ് വില 10%-ൽ കുറയാതെയുള്ള തുകയ്ക്ക് ഒരു അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് ടെണ്ടറിനൊപ്പം അടക്കം ചെയ്തിരിക്കേണ്ടതുമാണ്.

ടെണ്ടർ സ്വീകരിക്കുന്നപക്ഷം സോൾവൻസി സർട്ടിഫിക്കറ്റിൽ കാണിച്ച സ്വത്തിന്റെ പകുതി ഭാഗം കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും അല്ലാത്തപക്ഷം കരാർ മതിപ്പുവിലയുടെ 5% വരുന്ന തുക ബാങ്കിലടച്ച് ബാങ്ക് ഡ്രാഫ്റ്റോ ബാങ്ക് ഗ്യാരന്റിയോ കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതാകുന്നു. ഈ തുക കരാർ മതിപ്പുവിലയുടെ 5% ജാമ്യത്തുകയായി ടെണ്ടർ സ്വീകരിച്ചതിനുശേഷം ടെണ്ടറുകാരൻ നിയമപ്രകാരം ഒടുക്കുന്നതിന് പുറമെ ആകുന്നു.

ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള നിശ്ചിത ഫോറം അസിസ്റ്റന്റ് ഡയറക്ടർ, സർവ്വെ (റെയ്ഞ്ച്) തൃശ്ശൂർ-22 എന്ന വിലാസത്തിൽ അപേക്ഷ നൽകി വാങ്ങേണ്ടതാണ്.

ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയോടൊപ്പം ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ 1,560 (വാറ്റ് ഉൾപ്പെടെ) പണമായി ഒടുക്കേണ്ടതാണ്. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറങ്ങളുടെ വിൽപ്പന 19-8-2017-ന് ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ചെക്കുകൾ, തപാൽ മുദ്രകൾ മുതലായവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ടെണ്ടർ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ആവശ്യമുള്ളവർക്ക് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം 780 (വാറ്റ് ഉൾപ്പെടെ) ഒടുക്കിയാൽ ലഭിക്കുന്നതാണ്.

എല്ലാ കല്ലുകളും ഉറപ്പുള്ള കരിങ്കല്ലിൽ ഉള്ളവയും ഓരോ കല്ലിന്റെയും മുകളിൽ നിന്നും മൂന്നിലൊരുഭാഗം ചതുരപ്പെടുത്തിയവയും അവയുടെ ഒരു വശത്ത് ഒരു സെന്റീമീറ്റർ നീളവും മൊത്തം 7 സെ. മീ. വീതിയും ഉണ്ടായിരിക്കണം. സർവ്വ കല്ലുകൾ ചതുരപ്പെടുത്തിയ ഏതെങ്കിലും ഒരു വശത്ത് സർവ്വ കല്ലിന്റെ മുകളിൽ നിന്ന്



7 സെ.മീ. താഴെയായിരിക്കണം തെങ്ങടയാളം കൊത്തിയതുകേണ്ടത്. ബ്ലോക്ക് ബൗണ്ടറിയിലും ചെമ്പലം ബൗണ്ടറിയിലും ട്രൈ ജംഗ്ഷനിലും ടൗൺ സർവ്വെയിലും മറ്റും സ്ഥാപിക്കേണ്ടിവരുന്ന കണ്ണാടി കല്ലുകൾക്ക് ഇൻഡന്റിൽ നിർദ്ദേശിക്കുന്ന വിധം നിയമാനുസൃതമുള്ള നിശ്ചിത അടയാളങ്ങൾ കുടി ഉണ്ടായിരിക്കണം.

ഓരോ ടെണ്ടറിന്റെയും കൂടെ ` 9868 (ഒൻപതിനായിരത്തി എണ്ണൂറ്റി അറുപത്തി എട്ടു രൂപ മാത്രം) നിരതദ്രവ്യം കെട്ടിവച്ച രസീത് അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം 19-8-2017 ഉച്ചയ്ക്ക് 12 മണിയ്ക്ക് മുമ്പായി ഈ ഓഫീസിൽ അടച്ച് രശീതി വാങ്ങാവുന്നതാണ്. നിരതദ്രവ്യം ബാങ്ക് ഡ്രാഫ്റ്റായോ, ട്രഷറി സേവിംഗ്സ് ഡെപ്പോസിറ്റ് ആയോ നൽകാവുന്നതാണ്. നിരതദ്രവ്യം കെട്ടിവെച്ച രസീത് അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ടെണ്ടറിന്റെ പൊതുനിബന്ധനകളിൽ 33-ാം ഖണ്ഡികയിൽ നിർദ്ദേശിച്ച പ്രകാരം ` 50 മുദ്രപ്പത്രത്തിൽ നിശ്ചിത ഫോറത്തിൽ തയ്യാറാക്കി ഒപ്പുവച്ച ഒരു കരാർ കുടി ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്തിരിക്കേണ്ടതാണ്. ഏതെങ്കിലും കാരണവശാൽ നിശ്ചിത ദിവസം അവധിയായാൽ ടെണ്ടർ നടത്താൻ സാധിക്കാത്തപക്ഷം തൊട്ടടുത്ത പ്രവർത്തി ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും വെച്ച് ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതും തുറക്കുന്നതുമാണ്.

കൂടുതൽ വിവരങ്ങൾ തൃശ്ശൂർ റെയ്ഞ്ച് അസിസ്റ്റന്റ് ഡയറക്ടറുടെ ഓഫീസിൽ നിന്നും ആഫീസ് പ്രവൃത്തി സമയത്ത് അറിയാവുന്നതാണ്.

No. D3/1763/2015. *13th June 2017.*

Sealed tenders are invited from the supply of Survey Stones in Thrissur District with the specifications and quality described below:

Description of the Survey Stone—Hard Granite Stones of durable quality having dimensions of 60 x15x15 cms.

Approximate number of Survey Stones required—8850

The total estimate amount—` 9,86,775 (` Nine Lakh Eighty Six Thousand Seven Hundred & Seventy Five Only)

The tenders should be superscribed as “ Tender for the supply of Survey Stones in Thrissur District” and addressed to the Assistant Director of Survey and Land Records (Range), Thrissur-22 so as to reach him before 2 p. m. on 19-8-2017. Late tenders will not be accepted. Tenders will be opened at 3 p. m. on the same date in the presence of such of the tenderers or their authorized representatives who may be present at that time

The stones are to supplied within one month from the date of indents at the places which will be mentioned in the indents.

The persons submitting tenders should produce an Original Solvency Certificate on a stamp paper worth ` 50 obtained from the Tahsildar of the Taluk within a period of 6 months prior to the date of the tender, clearly indicating the details of the properties which should not be to an amount less than 10% of the estimated cost of the tenders along with their tenders.

In the case of successful tenderers, they should pledge the properties to the value of fifty percent of the total value shown in the solvency certificate with the Government till the expiry of the contract or they should pledge the Bank Draft/Bank Guarantee for the remittance of an amount of not less than 5% of the value of the contract. This is in addition to the security of 5 percent of the value of the contract.

Intending tenderers may on application to the Assistant Director of Survey and Land Records (Range), Thrissur-22, obtain the requisite tender forms on which tender should be submitted.

An application for the tender forms should be accompanied by a cash remittance of ` 1,560 (including VAT) which is the price fixed for tender form and not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 19-8-2017. Cheques, Postal Orders ect., will not be acceptable towards the cost of tender forms nor the tender form be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 780 (including VAT).

All the Survey Stones must be squared to one third of their length from the top have a coconut tree mark, cut in one centimetre deep on one of the lateral sides. The coconut tree mark must have a length of 12 cms and total width of 7 cms and the top of the mark shall be 7 cms below the top level of the stones. Stones required for the traverse survey of block boundary Khandom boundary, Trijunction, Town Survey etc., must have the appropriate symbols as per rules, which will be specified in the intend.

Each tender, should remit a sum of ` 9868 before 12 Noon on 19-8-2017, in this office towards the earnest money deposit and the receipt issued from this office should be attached with the tender. Earnest Money Deposit may be either in the form of Crossed Bank Draft or Treasury Savings Bank Deposit. The tenders without receipt of the earnest money deposit will not be considered.

An agreement in the prescribed form on the stamp paper worth ` 50 (Rupees Fifty only) should also be enclosed along with the tender as per the terms and conditions prescribed in para 33 of the tender. If the tender opening date happens to be on a holiday or non working day due to any other valid reason, the tender opening process will be done on the next working day at same time and same place.



Any further information required can be had from the office of the undersigned on any working days during office hours.

Office of the Assistant Director,  
Survey and Land Records (Range), Thrissur. (Sd.)  
*Assistant Director.*

**Technical Education Department**

SHORT TENDER NOTICES

(1)

No. D2/2100/17/GECTCR. *13th June 2017.*

Sealed tenders are invited for the supply of equipment for Government Engineering College, Thrissur.

Sl. No.	Tender No., Name of department and Item	Approximate Cost
1	D2/28/2017-18—Chemical Engineering—Equipment	₹ 3,73,000
2	D2/30/2017-18—Chemical Engineering—Equipment	₹ 4,95,000

Cost of tender form—₹ 1,103 + Postal Charges for Sl. No. 1; ₹ 1,575 + Postal Charges for Sl. No. 2.

Last date and time of issue of tender form—18-7-2017, 2 p. m. for Sl. No. 1; 17-7-2017, 2 p. m. for Sl. No. 2.

Last date and time of receipt of tender form—18-7-2017, 2 p. m. for Sl. No. 1; 17-7-2017, 2 p. m. for Sl. No. 2.

Date and time of opening of tender—19-7-2017, 11 a. m. for Sl. No. 1; 18-7-2017, 11 a. m. for Sl. No. 2.

Total AS—₹ 8,68,000, Phone No.—0487 2334144

Website—www.gectcr.ac.in

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1%, (subject to a minimum of ₹ 1,500) of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ₹ 200. Details can be had from the Govt. Engineering College Office during working hours.

(2)

No. D4/2446/17. *13th June 2017.*

Sealed tenders are invited for the supply of Sanitary Napkin Disposer to the Ladies Hostel of Government Engineering College, Thrissur.

Tender No.— D4/50/2017-18.

Approximate Cost—₹ 2,25,000

Tender Value—₹ 788 + Postal Charges

Items & specification—Sanitary Napkin Disposer—9 Nos. Including electric installation 20 pads/disposal, wall mountable, electric heating, powder coated G1 body.

Last date and time of issue of tender form—12-7-2017, 12 Noon.

Last date and time of receipt of tender form—12-7-2017, 2 p. m.

Date and time of opening of tender—13-7-2017, 11 a. m.

Phone No.—0487 2334144

Website—www.gectcr.ac.in

Intending tenderers may on application to the Principal, Govt. Engineering College, Thrissur, obtain the requisite tender form. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ₹ 200. Details can be had from the Govt. Engineering College Office.

Government Engineering College,  
Thrissur.

(Sd.)  
*Principal.*

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 05/2017-18]

നമ്പർ ഡി1-3299/2017.

2017 ജൂൺ 7.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലേക്ക് എയർ കണ്ടീഷണറും, സ്റ്റേബിലൈസറും വാങ്ങുന്നതിനുവേണ്ടി വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള കമ്പനികളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിനുകളിൽ “എയർ കണ്ടീഷണറും സ്റ്റേബിലൈസറും വിതരണം ചെയ്യുന്നതിന് ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തി 13-7-2017 വൈകുന്നേരം 2 മണിക്കുമുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിർദ്ദിഷ്ട സമയത്ത് ലഭിക്കുന്ന ദർഘാസുകൾ 13-7-2017 വൈകുന്നേരം 3 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

വിതരണത്തിന്റെ അടിസ്ഥാനത്തിലുള്ള മികച്ച ഡിസ്കൗണ്ടുകളാണ് രേഖപ്പെടുത്തേണ്ടത്. വിതരണം ചെയ്യേണ്ട വസ്തുവിന്റെ മറ്റ് വിവരങ്ങളും ഓഫീസിൽ നിന്ന് നേരിട്ട് ലഭിക്കുന്നതാണ്.

[No. 05/2017-18]

No. D1/3299/2017/GECSKP. 7th June 2017.

Sealed tenders are invited for the supply of the following stores:

1. Air Conditioner—6 Nos.
2. Stabilizer—2 Nos.

The envelopes containing the tender should bear the superscription tender for Air Conditioner and Stabilizer and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O. Palakkad, Kerala-678 633 Ph. 0466 260350/565

Last date for receipt of tender will be 13-7-2017, 2 p. m. Late tenders will not be accepted.

The tenders will be opened at 13-7-2017, 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at the time.

Intending tenderers may, on application to the Principal, Government Engineering College, Sreekrishnapuram obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 630 (600+30) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 13-7-2017. Cheques, postage stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 315 per copy.

Date up to which the rates are to be firm— 31-10-2017.

Name and Designation of issuing authority— Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad.

LIST OF ITEMS

<i>Details of Items</i>	<i>Quantity</i>
1. Air conditioner Ton 5 star, Fin: Hydrolic aluminium copper tubes:LED display, Ionizer, swing LCD remote back light, Lock Remot IR control with smartphone, Installation works to be carried out by the supplier.	6 Nos.
2. Stabilizer 5 kva suitable for ton split AC	2 Nos.

Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 7/2017-18]

നമ്പർ ഡി2-5083/2017/GECSKP. 2017 ജൂൺ 3.

ശ്രീകൃഷ്ണ പുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലേക്ക് Surface Roughness Tester, Inverted Metallurgical Microscope എന്നിവ വാങ്ങുന്നതിനുവേണ്ടി ഈ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപരരായ കമ്പനികളിൽ നിന്നും, ലഘു ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് Surface Roughness Tester, Inverted Metallurgical Microscope എന്നിവ വിതരണം ചെയ്യുന്നതിന് എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തി 13-7-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിർദ്ദിഷ്ട സമയത്ത് ലഭിക്കുന്ന അപേക്ഷകൾ അന്നേ ദിവസം 3 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

വിതരണത്തിന്റെ അടിസ്ഥാനത്തിലുള്ള മികച്ച ഡിസ്കൗണ്ട് ആണ് രേഖപ്പെടുത്തേണ്ടത്. വിതരണം ചെയ്യേണ്ട വസ്തുക്കളെ സംബന്ധിച്ച വിവരം ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

[No. 07/2017-18]

No. D2-5083/2017/GECSKP. 3rd June 2017.

Sealed tenders are invited for the supply of Surface Roughness Tester, Inverted Metallurgical Microscope to Government Engineering College, Sreekrishnapuram. The envelopes containing the tender should bear the superscription “Tender No. 07/2017-18. Tender for Surface Roughness Tester and Inverted Metallurgical Microscope” and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad-678 633. Last date for receipt of tenders will be 13-7-2017, 2 p. m. Late tenders will not be accepted. The tenders will be opened on 13-7-2017 at 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the Principal, Government Engineering College, Sreekrishnapuram, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 420 (Rupees four hundred and twenty only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 13-7-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of tender forms, nor the forms will be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 210 (Rupees two hundred and ten only) per copy.

Date upto which the rates are to be firm— 31-10-2017.

DETAILS OF ITEMS

Surface Roughness Tester, Inverted Metallurgical Microscope—1 Each.

TERMS AND CONDITIONS

1. Rate may be quoted for the supply at Government Engineering College Sreekrishnapuram.
2. Taxes and other charges if any may be shown seperately.
3. Guarantee/Warranty shall be mentioned specially.
4. Brochures/Leaflets/ other documents to prove the conformity of the specification of the items proposed to be supplied shall be provided.
5. Preliminary agreement to be executed on Kerala Stamp Paper worth ` 200 and to be submitted along with the tender documents.
6. EMD for an amount of ` 1,500 shall be submitted in the form of DD payable at SBI Sreekrishnapuram along with the tender documents.
7. Copies of the registration of the firm , TIN and PAN details of the firm shall be submitted.

Government Engineering College,  
Sreekrishnapuram,  
Mannampetta P. O.,  
Palakkad-678 633.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി1/1642/2017.

2017 ജൂൺ 19.

കോഴിക്കോട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ കെമിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ കെമിക്കലുകളും മറ്റ് ഉപകരണങ്ങളും വിതരണം ചെയ്യുന്നതിലേക്കായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പരും അടങ്കൽ തുകയും—പി1/5/2016-17— ` 1,90,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ) :

ഒറിജിനൽ :

നേരിട്ട്—` 630.

തപാൽ വഴി—` 680.

പകർപ്പ് :

നേരിട്ട്—` 315.

തപാൽ വഴി—` 365.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തി താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥന് 17-7-2017-ന് 3 മണിക്കുമുമ്പ് സമർപ്പിക്കേണ്ടതാണ്. താമസിച്ചുകിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ 18-7-2017-ന് രാവിലെ 11 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ച ആളുകളുടെ സാന്നിധ്യത്തിൽ ആധികാരികമായി തുറക്കുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ നികുതി ഉൾപ്പെടെയുള്ള വില നൽകി ദർഘാസ് ഫോറങ്ങൾ വാങ്ങേണ്ടതാണ്. 17-7-2017-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങൾ വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റേജ് സ്റ്റാമ്പ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. വി.പി.പി. ആയി ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ മുകളിൽ കാണിച്ച പ്രകാരമുള്ള തുക കൂടി അടയ്ക്കേണ്ടതാണ്.

ദർഘാസ് നിയമമനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസ് സിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും 1% നിരതദ്രവ്യവും വയ്ക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാൽവഴി ആവശ്യമുള്ളവർ നിശ്ചിത തുക മണിയോർഡറായി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വെസ്റ്റ് ഹിൽ പി. ഒ., കോഴിക്കോട്-673 005 എന്ന പേരിൽ അയച്ചു തരേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനിക്കാർക്ക് കേരള മുദ്രപ്പത്രം ആവശ്യമാണെങ്കിൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 250 കൂടി അധികമായി അയയ്ക്കേണ്ടതാണ്.

No. P1-1642/2017/CHE.

19th June 2017.

Sealed tenders are invited for the purchase of supply of Consumables for Chemical Engineering Department of Government Engineering College, Kozhikode.

Tender No., Name of Item and PAC—P1/5/2017-18— Chemicals, Glasswares, Minor tools and other items— ` 1,90,000.

Cost of tender form (Including VAT):

Original :

Direct—` 630.

By Post—` 680.

Duplicate :

Direct—` 315.

By Post—` 365.

The Tender Number of the item quoting due on 17-7-2017 at 3 p. m. should be superscribed and addressed to the undersigned to reach him before 17-7-2017 at 3 p. m. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 18-7-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the undersigned to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of the cost of the tender including VAT which is the price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 17-7-2017. Drafts, Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the form be sent per V.P.P. Duplicate tender forms, if required will be issued at the rate mentioned above including VAT per copy.

As per the tender condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value of ` 200 and an EMD of 1% of the total cost of the articles tendered. Tenders without agreement and EMD will be rejected. Those who want the tender form by post should send the cost of the tender including VAT by Money Order to the undersigned. Outside firms who desire to get Kerala Stamp Paper should send an additional amount of ` 250 along with the cost of tender forms.

Govt. Engineering College,  
Kozhikode.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2/2186/17/ജി.സി.ഇ.കെ. 2017 ജൂൺ 6.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ സെർവർ റൂമിലേക്കാവശ്യമായ യു. പി. എസ്. വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—D2/2186/17.

അടങ്കൽ തുക—` 3,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ് —` 315.

തപാൽ വഴി—` 660 (` 630 + 30)

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-7-2017, 3 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2/2186/2017/GCEK. 6th June 2017.

Sealed tenders are invited for the supply of UPS for use in Server Room of Government College of Engineering, Kannur.

Estimate Cost—` 3,00,000.

EMD—1%.

The tender should be superscribed No. D2/2186/17/GCEK, and addressed to the Principal, Govt. College of Engineering, P.O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 14-7-2017 at 2 p.m. and the tender will be opened at 3 p. m. on 14-7-2017 in the presence of such of the tenderers or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a Cash remittance of ` 630 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m. on 14-7-2017. Cheques, Postage Stamps, DD, IPO etc. will not be accepted towards the cost of forms, not will the forms be sent as per V.P.P. Duplicate forms, if required will be issued at ` 315 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.



Sale of tender forms will begin only after publication of notification in the Dailies.

TECHNICAL SPECIFICATIONS

Sl. No.	Features	Specification
1	Technology	True Online UPS-IGBT on both Inverter & Converter (Charger)
2	Certification	ISO 9001, 2008, ISO 14001: 2004, PWD electronics approved
INPUT		
3	Input Voltage	400V ± 20% (3 Phase + N & Ground)
4	Power Factor	>0.95
5	Current Harmonics (THDI)	<3%
OUTPUT		
6	Isolation	Galvanic Isolation Transformer at Output
7	Voltage	230V (1 Phase + N + Ground), 50Hz
8	Voltage Regulation	1%
9	Frequency Regulation	0.01%
10	Power Factor	>0.95 (9500W)
11	Voltage Harmonics (THDV)	<3%
12	Efficiency	>95%
13	Overload Capability	At 25% Load 10 Minutes 150% Load 1 Minute
14	DC Voltage	240 VDC
15	Warranty	Onsite 5 years for Entire UPS system including batteries.
16	Interface	RS 232 Communication port with all Accessories
17	Battery	100AH Tubular Battery

Government College of Engineering, Mangatheparamba, Kannur.

(Sd.)  
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-6572/2017. 2017 ജൂൺ 6.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—26/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ബോൾട്ട് ആന്റ് നട്ട് (BSF) അടങ്കൽ തുക—` 1,15,000.

നിരതദ്രവ്യം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420 (Including Sales Tax)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—11-7-2017, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—11-7-2017, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(2)

നമ്പർ സി5-6573/2017. 2017 ജൂൺ 6.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—39/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ടാർ വാഷർ, സീറ്റ് ഫ്രെയിം

അടങ്കൽ തുക—` 4,69,500.

നിരതദ്രവ്യം—` 4,695.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 945 (നികുതി ഉൾപ്പെടെ)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—15-7-2017, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—15-7-2017, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-7-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(3)

(4)

നമ്പർ സി5-6572/2017.

2017 ജൂൺ 6.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—40/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ബ്രാസ് സ്ക്രൂ, അയൺ ബോൾട്ട് ആന്റ് നട്ട് മുതലായവ.

അടങ്കൽ തുക—` 1,03,800.

നിരതദ്രവ്യം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—14-7-2017, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-7-2017, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-7-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

നമ്പർ സി5-6706/2017.

2017 ജൂൺ 6.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—43/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—സോക്കറ്റ് ക്ലിംഗ്, സിങ്ക് ആനോഡ് മുതലായവ.

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നിരതദ്രവ്യം—` 4,829.

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സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,  
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)  
ഡയറക്ടർ.